

13.02 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Wakf (Amendment) Bill, 1966, which has been passed by the Rajya Sabha at its sitting held on the 4th August, 1966.”

12.02½ hrs.

WAKF (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Wakf (Amendment) Bill, 1966, as passed by Rajya Sabha.

13.03 hrs.

COMMITTEE OF PRIVILEGES
EIGHTY REPORT

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to present the Eighth Report of the Committee of Privileges.

Shri Surendranath Dwivedy Kendorapara: Sir, I have written to you...

Mr. Speaker: I will pass it on to the Government so that they might consider it as early as possible.

Shri A. K. Gopalan (Kasergod): We wanted the discussion this week.

Mr. Speaker: That I cannot promise. I will pass it on to the Leader of the House.

13.04 hrs.

MOTION RE: ECONOMIC SITUATION—*contd.*

Mr Speaker: The House will now take up further consideration of the following motion moved by **Shri Sachindra Chaudhuri** on the 26th July, 1966, namely:

“That the present economic situation in the country be taken into consideration.”

Shri K. D. Malaviya will continue his speech.

Shri K. D. Malaviya (Basti): Mr. Speaker, I was referring yesterday to the unalterable resolve of the Government and the ruling party and also of this Parliament's commitment to the building up of a socialist society in our country, with all the consequential difficulties and complications that might have to be faced by the country. The implications of such a resolve, obviously, we all knew, are quite grim and, therefore, there can be no going back upon the resolve that has already been taken. It is also the belief of many of us that in this transitional stage, when there are two differing systems confronting each other in the globe, there is an undoubted evidence of the decomposition of the capitalist system, which can exist no longer.

Now I would not like to go into the details except to draw your attention to certain aspects which are obvious. The monopolies are growing in several capitalist countries and, unfortunately, in our transitional stage when we are trying to build up a socialist society the monopolies have a tendency to grow in this country also. There are political agents of some, if I may use the word, stupid political parties, which want to confuse and to detract the entire nation from that goal, to which we are already committed. I will not, therefore, refer any more to these points and will come straight to some of the important problems that face us.

[Shri K. D. Malaviya]

Coming to devaluation, I would not like to discuss the merits of the question. It was a very unhappy decision. Some doubt the wisdom of it, others the inescapability of it, but we need not discuss that. If at any time my humble advice had been sought by anybody, I have no doubt in my mind that I would have advised against such a step. Devaluation is not a programme and devaluation is not an issue, as some of the hon. Members on this side suggested; to make an issue in the next general elections. Devaluation cannot be made an issue. What has to follow this, what consequences we have to face and in what manner we have to implement our decision which we have already taken are much more relevant than the academic discussion whether devaluation was right or wrong. Many of us think that it was an unhappy decision and, perhaps, it could have been avoided.

Our friend, the Minister of Planning, Shri Asoka Mehta, made a long defence yesterday, and I need not go into it. He also elaborately tried to explain to the House that it was not a question of aid and nobody wants to seek aid from any country. I do not wish to join issue with him unnecessarily, but I would only like to point out that it is not such a simple question as he tried to make out. It is not a question of controversy between loan and aid. We have been seeking aid. I would like to invite attention to a publication of the Embassy of the United States of America in New Delhi, where the second chapter specifically mentions:

"U.S. assistance has taken three forms: 22 per cent in grants, which require no repayment".

I think it is aid.

"...32 per cent in mainly low interest loans repayable in dollars over 40 years; and 46 per cent in loans repayable in rupees."

So, it is something between strict definition of "loan" as is internationally accepted, and "aid". Nobody can deny that we have been seeking aid also from our friendly countries, who want to help us. I would like again to remind them about a very interesting reference by a journalist who wrote something, cynically I presume; but I think it is well worth that the House might take note of such writings about Asian countries. He says that some of the developing countries:

"stampede to grant scholarships and fellowships to Asian students and community 'leaders'. Travel grants, grants-in-aid, tuition grants, aided-lodging schemes, study tours and cultural exchange tours are tossed around South Asia by cultivated contact men, high-powered public relations men with Madison Avenue manners, with Commonwealth Relations Office condescension or with the artful camoufler of the Marxist missionary... . . . A very remarkable feature of independent Asia is the growth and rapid proliferation of a new phenomenon—national mendicancy.

The begging bowl and the outstretched palm have been symbols of the Orient for over 2,000 years."

That is what he says. He is a non-Asiatic.

"But they had always been symbolic of individual penury. In the first decade of Asian independence mendicancy has been raised to a national scale."

I did not want to refer to this. I am sorry to read such references to Asiatic peoples.

An hon. Member: Who is the author?

Shri K. D. Malaviya: The author is Tarzie Vittachi—a great journalist as he calls himself.

An hon. Member: From?

Shri K. D. Malaviya: I think, he is an Italian.

Then, I would like to refer to the Planning Minister's taking the entire question of aid, help and advice from the World Bank. Here is a quotation, which also I think is very relevant and well known from President Kennedy's adviser, who is a very famous man—Arthur M. Schlesinger. I think, it is well worth that the House takes note of this and the Secretariat experts of the Government who have been advising the Government on the very urgent question of help and the consequential advice of devaluation and all that. I would again submit to you that I am not criticizing that aspect. That has gone, but I want to put before you the background in which we have been functioning because the implementation has been going wrong.

Mr. Schlesinger writes in his book "A Thousand Days":—

"The theory of development as an act of immaculate private conception was founded, among other things, on a considerable ignorance of the history of economic development in the United States itself. When all the economists unhappily term 'social overhead capital' or 'infra-structure' as the great need, public investment becomes a necessity, since private capital will not go into these areas of low return. As for Washington's insistence on fiscal purity, this was perhaps a trifle unseemly on the part of the nation"

He is referring to his own nation—

"which had financed so much of its own development by inflation, wildcat paper money and bonds sold to foreign inves-

tors and subsequently repudiated. If the criterion of the International Monetary Fund had governed the United States in the nineteenth century, our own economic development would have taken a good deal longer. In preaching fiscal orthodoxy to developing nations, we were somewhat in the position of the prostitute who, having retired on her earnings, believes that public virtue requires the closing down of the read-light district."

This is the famous quotation from the economist who was the adviser to the late President Kennedy. I am referring to this only because we fail to appreciate the inherent nature of the difficulty which we must face if we want to build a socialist society. What is that process which accelerates or brings about the qualitative change in the transitional stage of a socialist society from a feudal or capitalist society? One is a major war, but that major war is not coming. The second is the perennial pattern of inflation which I beg to submit has set in in this country. Here I will quote another American economist.

"Perennial inflationary pressures play an important part in the eventual conquest of the private sector enterprise by the bureaucracy, the resultant frictions and deadlocks being attributed to private enterprise and used as arguments for further restrictions and regulations."

I will not go into detail except to say that there are three known methods of making an effort to control inflation. The first is to squeeze credit and control borrowings by raising the rate of interest. The second is mopping up the money, which should not be in the market and which should not circulate, by taxation. The third is by resorting to a controlled economy where men like us have been advocating restraint on consumption and distribution to be controlled rigidly because the com-

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modity is scarce and the demand is greater.

Therefore, in order to build a socialist society we have to pull ourselves up and have restraint in consumption and also be very strict in building up a controlled economy for distribution. It is the third which is going to do us good. If the Finance Minister had been here, I would have told him that I was severely disappointed with the Budget that he put before the House in the last session. What did that Budget indicate? Nothing. It did not certainly take us to that goal to which we are committed. In my opinion, he represented the philosophy and the thinking of an outmoded Congress, the Congress of Dadabhoj Naoroji, the Congress which has now ceased to exist and not the Congress which is looking forward to a society which has to be created very soon. Therefore, what did he do? He created greater facilities for private banks and for capital to flow out of India. At that time I raised my voice against it. I humbly went to him and suggested to do something to undo all these things. Hence my disappointment with the methods that have been adopted.

There is another thing which I would like to submit. If we want to restrict consumption, to have an organised system of distribution under control, to have a new pattern of functioning, to create a new administration, then we must take a firm resolve of curbing the monopolistic tendencies in this country. If we did not do that, nothing will happen. There is no greater institution more inefficient than the institution of monopolists and massive industries. They are the most inefficient and the most undesirable elements that exist today in the country. People do not know that.

Here I would like to quote one more American who is a great expert

and who was a director of one of the biggest concerns going in the U.S.A.

Shri Bhagwat Jha Azad (Bhagalpur): You are quoting only Americans.

Shri K. D. Malaviya: Yes, because I do not want to be called a fellow traveller.

Mr. Speaker: He is really not one or he does not want to be called one!

Shri K. D. Malaviya: I do not want to discuss that point. That is most irrelevant.

This chapter is named "The Inefficient Giants" in the book "Unconscious public enemies" by T. Quinn and it reads:—

"The Senate Sub-committee on Anti-trust and Monopoly recently submitted a remarkably analytical report on administered prices in the automobile industry. It concluded that the optimum number of units for an efficient automobile plant is not more than 400,000 based on the experience of a successful, practical manufacturer."

That means, an efficient complex automobile organisation should not undertake to manufacture more than 400,000 number of automobiles.

"According to the Sub-committee: 'General Motors with its annual output of around 3,000,000 cars is from five to ten times the size of the optimum plant.' The automobile business, of course, is exclusive of all GM's other lines."

Then, he talks of many others which General Motors have undertaken. He says that the more an organisation gets into the complex and the monopolist giant, the more inefficient it becomes because it is they who con-

trol, prices and power. The prices are administered and then they talk of free enterprise! It is neither free nor is it enterprise. It is high time that we know what is happening in India in the public sector and private sector institutions. There is a regular, calculated, concocted conspiracy to defame the public sector. What are these people doing? They hide their own sins. The public sector has to come in the limelight before Parliament. The managing director, director or the chief of a public sector concern cannot even appoint a chaprassi on his own authority. I demand an inquiry by this House into the conduct of some of the biggest houses of this country who have been masquerading in the name of purity, efficiency, big profits and all that. I do not want to specifically name them. Even if one big house is investigated properly, the whole country will know what is happening there and men will not talk like that something is very serious with the Public Sector.

People have been talking of the problems of profitability. They have been criticising public sector undertakings because they are not making profit. I say, in defence of public sector, and I also submit to you for your consideration and for the consideration of the House, that it is all futile to believe that public sector enterprises which have been entrusted with basic industries must necessarily make profits, that it is unreasonable to expect from them that return which we expect from the private sector consumer goods industries. There are many factors. I would like to refer to one or two of them. The country, as it is developing, the States as they are developing, are very proud of their own prestige; they want prestige plans to go into the country, whether they are economical or not. I would refer to two or three schemes, the Noonmati Refinery, the Kiriburu project and the controversy that has been going on about the fourth steel plant, whe-

ther it should be in Andhra or in Madhya Pradesh. These tendencies are very dangerous for the entire philosophy of profitability of public sector. That is one factor. Then, the public sector heavy industries are meant to supplement and to proliferate the developmental stages of all industries that are now developing in the private sector, that is, the small-scale industries like the sewing machines industry, the drugs industry—so many can be quoted.

Shri Sham Lal Saraf (Jammu and Kashmir): Almost all engineering industries.

Shri K. D. Malaviya: All the industries that are responsible for creating developmental stage remain with public sector and they say that they will not be able to make any profit for sometime to come. Let there be a comparative study as to which is that country which in its early stage undertook the development of basic heavy industries and in what time they have been able to declare dividends. How many years did Tatas take to declare the first dividend? Let some Member of the Swatantra Party tell the House as to how many years did an American steel plant in the private sector take to declare its first dividend. It took about 22 years, perhaps, if I am right, for the American private sector first steel firm to declare the first dividend. Then they have got the cheeks to come and blame the public sector, the first Bhilai steel plant of India. It is one of the most efficiently going public sector units of the world. Not only that. Let us examine, the working of the refineries of India, the private sector refineries or the public sector refineries. I know something more than what I would like to say here. But I would like you to investigate and examine them. They are much more inefficient than the private sector refineries that are going on today. They are taking much more time, they are consuming more money, they are wasting more public money, than

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what the public sector refineries have done. When we are in the infancy of our experience of the public sector industries, whether it is Kiriburu iron ore project or it is Noonmati refinery or it is Bhilai Steel Plant, they have taken less time and they have proved much more efficient. The only fortune or misfortune is that they are much exposed to public criticism than those who are guilty of heinous crimes, those who are guilty of immoral acts, so far as the developmental stages are concerned. They will never come before us. If we are honest to our convictions, I make the suggestion in this House to institute an inquiry into the conduct of big houses.

Having said all that, I would like to come to the agricultural problem. There can be no separation between the agricultural development and the industrial development. Both are inter-mixed; they are inseparable. If anyone, talks of giving first priority to agriculture and second priority to industry it is nothing but nonsense. It cannot be done. The two are inextricably mixed up and one is dependent upon the other. If you will neglect industrial growth, you are bound to neglect agricultural growth. We have committed disastrous mistakes and somebody must be punished for all those things. I do not want to go into it because I am here just to point out what is very relevant. Whether you bring half a million more tractors, whether you are going to have half a million more tubewells, whether you raise the standard of understanding of the agriculturists, nothing is going to improve so far as agricultural production programme is concerned, unless you devote your full attention and commit yourself to implement those policies of land reforms which have been decided upon by the ruling Party. Here, I would again like to quote a very very authoritative document which is titled "Inter-Relationship between Agrarian Reform and Agricultural Development" and

this is a Report by the Food and Agriculture Organisation of the United Nations. I would first like to read the last para because this is more relevant. This is by Norris E. Dodd, Director-General of the Food and Agriculture Organisation of the United Nations. It says:

"But with all our concentration on technical assistance, we should realise clearly that in itself it is not enough. In fact, we cannot make it work unless we do other things too. In many places, for example, I found that the system of landholding and tenancy is such as to make increased production on the part of farmers almost impossible. Too often a whole family works only a tiny bit of land which it does not even own. Too often the family pays exorbitant share of the produce of even this tiny parcel to a remote landlord. Too often it is weighed down under a millstone of heavy taxes or of usurious interest for a little necessary credit. These barriers to progress are responsible for much of the discontent, revolt and revolution so rife in large parts of the world today. Such conditions must be changed if our modern technology is to be given a chance to transform the lives of average human beings."

Now, in the end, I would quote one more, very pertinent, passage from this document. He says that land reform is most vital for agricultural development and that holds just for India also. I would like the reactionary parties, as I call them, those who want a capitalist society, to note what he has said:

"In most European countries,....." He is talking of unrest as a result of imbalance in land reforms system.

"In most European countries this unrest sooner or later resulted in new tenancy legislation"

which adjusted the rights and functions of landlord and tenant and re-established security.....

Outside Europe, however, there are still many areas where such adjustment has not yet been made, or is incomplete...."

What is the result?

"In many of those areas, the owners of the large estates still enjoy a decisive influence on the policy, economy and administration of their country...."

It is just as ours. It is the big ex-landlord and big peasant land-holders of the Congress that today control the Congress. I have to admit that. I complete to the quotation:

"...particularly on the fields of trade policy and customs regulations, of taxation, and the lay-out of the road system."

All these advantages go to the new class which has been created after the abolition of the system of landlords.

13.29 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

What I submit, Mr. Deputy-Speaker, is that if we do not undertake seriously the implementation of the programme of land reform to which we are committed, then the rest will not follow, the agricultural production will not go up, the tractors will come and go waste, the education will not be imparted and even the irrigation facilities will not be utilised because the heart of the farmer will not be in the land. You cannot prevent that trouble which is bound to precipitate after a little time.

Having said all this, I want to submit in the end that I have no doubt that the Congress is the only political party which can deliver the goods because it has the mature wisdom. It may be making mistakes, serious mistakes, but it is the only party

which has got that mature wisdom and which can look back and see to its own weaknesses. We are committed to certain basic programmes, which will take us to the goal of a socialistic society. That goal is not being achieved because our top services are influencing politics. I want to say that our top services are influencing politics. Let them stop doing it. Their job is to implement the policies and the decisions of politicians. If our politician will fail him, he will also fail the politician. I hope that the Congress, in the near future, having attained all the experiences, wisdom and determination to achieve socialism, will remove this imbalance which today exists at the State level and at the Central level between politicians and the services.

Shri Kashi Ram Gupta (Alwar): Mr. Deputy Speaker, Sir, I have heard with great interest the speech of Mr. Malaviya but I am unable to understand the analogy that he produces. On the one side he says that we must have inquiries into monopolies, but on the other side his own Party is dependent upon the funds of those monopolists. I would like to remind him of the fact whether he is able to leave those funds this time, his Party is able to leave those funds this time.

श्री भागवत झा (आजमे) : प्रापकी इलैक्शन जीप में पानी जलता है या तेल?

Shri Kashi Ram Gupta: The difficulty is that these people say something but do something else. Therefore, what Mr. Malaviya says is different from what his actions will be. On the one side he says that the Congress Party only can deliver the goods and on the other side he is helpless because the top services are coming in the way of the policies. When he himself was a Minister, he must be remembering that there were top services then also. It means that the top services were not interfering in his time, but now they are inter-

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fering. Therefore, all these things can be summed up like this: unless and until a Party can be integrated within itself, it cannot deliver the goods. This is a Party which is totally disintegrated and divided into groups and hence it cannot deliver the goods.

Now I come to Mrs. Indira Gandhi's speech on the no-confidence motion. When she was concluding her speech, she gave out an expression that her concern was more for the landless people and half-employed people of the villages. I do not know whether it was a lip sympathy or it was a political stunt or it was a real concern. If it was a real concern, then I can say definitely that she shall have to change the whole pattern of the economy that is being followed by her Government. If she is very enthusiastic about uplifting the landless people, then the first thing that she shall have to do is to electrify the rural areas at the earliest possible time and follow Gandhiji's advice of using the village resources for the village people.

I shall give an example about manures. Nowadays the feeling is that Gandhiji was not correct when he pleaded for compost manure and other sources of manure from village sources. I have got a weekly with me; its name is "Duniya" and it is published from Dhanbad, Bihar, from where Mr. Bhagwat Jha Azad comes.

Shri Sham Lal Saraf: He comes from Bhagalpur.

Shri Kashi Ram Gupta: He comes from Bihar.

In that weekly one Mr. Satru Gan Prasad has given out a news that in his plot of one acre of land, with local manure from human excreta and water flowing from it, he produced Rs. 12,000 worth of crops in one year—six crops in one year—and that gentleman has been writing to the Government of India and to the Bihar Government just to give him

chance to have those experiments in the government farm. He has recently written to Mr. Subramaniam also, but there has been no reply. When such is the case, how can these village people be uplifted? Therefore, if she wants that the village economy should go up, along with rural electrification, there should be decentralisation of industries. This Government is not expected to do this because its taxation policy is dependent on centralised industries. The main tax revenue is excise duty on sugar and all these things. This cannot happen when decentralisation is there. When the villagers can have their own spinning machines and power-looms with electricity, without excise duty on cloth produced for our use, then, of course, that can be done. Otherwise, mere rural electrification will again create disparity among the the landless and the landowners, and again there will be difficulties. Therefore, my point is that, if the Government wants to uplift the villagers, then she should do it that way.

I heard Mr. Asoka Mehta yesterday. He also tried to criticise the political parties. He said that we expect 100 per cent from the Administration and that in comparison to this the political parties are given only 20 per cent. performance. May I remind him of this? With what hope has he joined Congress? Has he joined the Congress with the hope that he will be able to purify the whole Congress? Certainly not. When he himself has joined the Congress, how can he blame this Congress for not coming upto the mark? All these contradictions are there and these contradictions have resulted in devaluation.

Regarding devaluation, I could not hear the speech of Mr. Sachindra Chaudhuri because on that day we were outside the House, but I have read it and I find that it is merely a jungle of words. Otherwise, a Finance Minister is not expected to give out such a speech only. If Gov-

ernment takes to devaluation, it is its duty to give to this House full information about certain matters such as, whether the main exports will be increased and if so to what extent and in what way. Now our traditional exports are there and we have got competition from Ceylon, Pakistan and so on. The Government has no clear picture as to how these exports will increase in the face of all these things in spite of devaluation; Government have no picture about substitution of imports, as to how they will be able to achieve it in the next one or two years; Government have no picture about the imports which will involve extra rupee payments and what the effect of that on industries would be; again it has no picture as to how they can base their future export policy on the basis of cost of production and all these things. Otherwise, they could have placed before us a sort of White Paper on this and we could have discussed that White Paper. But this Government only wants to talk about these things after devaluation has been done, but they are not able to give a concrete form in which the White Paper can deliver the goods on these points.

I now come to a point made by Mr. Sachindra Chaudhuri. He says that here is the economic classification of the Central Government budget. On the one side they say that they will cut the non-Plan expenditure, but on page 13 I find the total expenditure, the final outlay increasing; the government consumption expenditure for 1964-65 was Rs. 1006 crores; for 1965-66 it was Rs. 1101 crores and for 1966-67, it is going to be Rs. 1185 crores. Is it going to reduce the expenses or increase the expenses? Therefore, all this talk of cut in expenditure is a mere slogan and nothing else.

Now, I come to the main points. Devaluation has been done. It is a fact now. We have only to see now whether we can use it in the correct way or not. If we have to use it properly then I think that we should

take the following steps. Firstly, there should be a complete ban on future deficit financing. Secondly, there should be a proper relation between wages, return on capital and prices for consumers. Thirdly, there should be a practical food procurement policy. This means procurement from markets at market prices but it should be subsidised to the extent required to relate the prices to wages for the city people; this means complete rationing for cities with a population of over one lakh with graded prices; that is to say income-tax payers have to pay more while the lower income groups would pay less. In the villages also the landless people should be given the same treatment with subsidies.

Nowadays, Government are giving subsidies on the import of foodgrains. This means that a permanent subsidy is going to be given on imports, and we do not know how much it will come to. Otherwise it was the duty of the Finance Minister to have told us how much this would cost us. If Government want that in future the economy should not be distorted and so on then they should at least ensure that there is a proper correlation between wages and prices and while market prices should be paid, the prices should be subsidised for the poorer people on the rationing system.

Further on there should be a graduated programme to arrange production of goods for export and this should be implemented in such a way that the cost of production of such commodities can be at a level that obtains in a competing country. In this connection I may give the example of steel. We are producing steel at a very high cost whereas in Japan it is being produced at a very low cost in spite of the fact that they import the ore from our country. Unless and until we look into these points, we cannot place our exports on a sound basis.

Then, there is the question of village electrification. Then, the pro-

[Shri Kashi Ram Gupta]

duction of cloth and consumer goods for local use should be given top priority. The village educated youth will have to be absorbed in the village work itself. There should also be a scientific tax structure to cater to our defence and administrative needs. All non-plan expenditure other than on defence should be cut down heavily. Gandhiji wanted that the top-heavy administration should go and he had written to the Viceroy to that effect. But this Congress Government is toeing the ways of the English people and increasing it day by day. This means that in future the educated youth shall have to be absorbed somewhere else rather than in Government jobs. Heavy industries should be run on the lines of those in foreign countries, especially in the matter of reducing costs and increasing production. There should be a sound labour policy wherein labour will be production-minded and their wages would be related to the cost of living. There should be a moratorium by mutual agreement on all strikes for the next five years....

An hon. Member: That is it that he is saving?

Shri Kashi Ram Gupta: I have specially used the words 'by mutual agreement'.

There should be a sound investment policy for both the private and public sectors. Employers in the private sector need to be given the just treatment required in the interests of the industry. Policies leading to monopoly capital should be done away with. But small entrepreneurs need to be encouraged. For this, vital changes are needed in labour laws, taxation and other matters such as social security, employment etc. etc.

Then, there should be a proper gold policy for the country. This 14-carat business should go, and the Government should nationalise the gold trade, and bring gold into the country on Government basis and fix a maximum limit for the gold which can be held by people but it should

be pure gold; otherwise, they will be getting into a very awkward position after some time. The present Gold Control Act and this 14-carat restriction are demoralising the people. Besides, the main object of the Act, namely the prevention of the smuggling of gold has not been achieved. Smuggling has not been stopped also. I do not know what else is going to happen to the goldsmiths; daily all sorts of things are going on, and the *swarnakars* or goldsmiths have been reduced to a hopeless position. The morals of the people have gone down and everybody is using smuggled gold.

Lastly, there should be a code of conduct for the ruling party and all politicians together with one for the services and the Ministers. Corruption and delays have to be dealt with a very heavy hand. But this cannot be expected to be accomplished by the corrupt ruling party. Thus, it is a challenge to the Opposition. All the Opposition parties could unite on one specific point namely that they would give priority to the landless and the down-trodden in the villages and in the shortest possible time. This policy does not come in conflict with the so-called rightist or leftist ideologies. If in the coming elections, the different Opposition parties do not combine and work on these lines then later on, by fusion, the numbers of different parties will dwindle down and then there will be no fruition of the dream of defeating the corrupt ruling party and the problems will go on mounting, leading to bankruptcy and chaos.

As regards devaluation, in conclusion, I should say that the effects of devaluation are before us. The prices are rising. Formerly, the Government used to say that prices would not rise because devaluation had nothing to do with internal prices. But we have seen that the prices are rising. Still, Government are not admitting that the prices are rising

exorbitantly. Government say that the prices have risen only by 1 per cent or 4 per cent or 5 per cent whereas actually they are rising by 15 per cent or 20 per cent.

Again, while we are importing certain items, the export of our goods is not guaranteed. We had been to Calcutta last time and had talks with the Chambers of Commerce and they told us that engineering goods were not going to be exported merely because of the devaluation, and they required a certain extra incentive for that purpose. When that is the condition, it is our duty to go into the whole picture of export promotion. Yesterday, we had some notifications brought before the House for approval and they were accepted. But there were differences of opinion in regard to the excise duty on tea. So, we have to see all these things. After devaluation, are we able to go into these things thoroughly, or are we going towards a further devaluation in the very near future? The economists are divided on this point. Some economists say that this devaluation was not sufficient. Others say that this devaluation has come late. Some others say that it is quite late, no doubt, but it is all right provided Government would adopt a correct policy. But the point is this. When corruption is rampant, when confusion is there, when our foreign policy is at stake, when we have got two formidable enemies to face, and when we have got internal disorders going on and there is trouble somewhere in the Mizo area, somewhere in the Naga area, and somewhere in this or that place, and when within our country there are people who are trying to do such mischief as demanding a Sikh State, when all these fissiparous tendencies are going on. I fail to understand how this Government can be competent to deal with devaluation in an effective way. If at all they want the co-operation of the Opposition, then they must hear our viewpoints and look into them. My hon. friend Shri K. D. Malaviya was telling us that there was a lobby which wanted to crush the public sector. But may

I remind him that when we look into the public sector and its working, we find that there is a lot of extravagance in expenditure? Who is responsible for this? Was this the responsibility of the private sector? Again, the same trouble is there. I know that the private sector is trying to do something wrong to the public sector in certain respects. But where there is no competition, what could be the reason? What could be there in the steel plant? The Tatas cannot compete with them. There is no question of competition there. Of course, there can be some competition in the case of the oil refineries. We should be very cautious in their case because the foreign elements are very strong and they can damage our interests in this regard. I do concur with my hon. friend in that respect. But so far as the other industries are concerned, so far as steel is concerned, a lot remains to be done. I had a chance to go to Chittaranjan, I had a chance to go to Ranchi, and so on. I saw the HEC plant at Ranchi. I had also a talk with the chairman of the HEC and he told me that when he had taken charge of that corporation, about Rs. 36 crores were going to be spent on the construction programme which was not at all required, and so, he had returned all that money. Again he gave out how officers were behaving there. Some officers were used to go on long leave, take 144 and 150 days leave and still they get their pay. If such things are going on there, how can we expect good production from that side? In Calcutta, we were told that in certain industries, there is not production even 20 per cent of the capacity, and still labour goes slow. All these things are going on.

Therefore, we have to see where the defect lies. When we do that, we see that the defect lies in the functioning of the party in power. This can be set right only in two ways: one is that they should put their own house in order under external pressure and the other is that they must

[Shri Kashi Ram Gupta]

be ousted from power in the next general elections. One of these two things will have to happen. If in the next general elections, they come out not in the brute majority which they have at present but with reduced strength, then of course, they will realise the position and listen to the voice of the Opposition. Of course, in some States, there will be Governments formed by Opposition parties; there is no doubt about it. But so far as the Centre is concerned, I know that with the present method of election being what it is . . .

Shri Kishen Pattnayak (Sambalpur): What about Rajasthan?

Shri Kashi Ram Gupta: In Rajasthan, they will be nowhere.

So far as the Centre is concerned, the present method of election is such that they will come out with a majority, but the majority will be lessened. When that happens, they shall have to pay due regard to the Opposition point of view which they do not do at present. Take, for instance, their attitude to the no-confidence motion and the precedence to be given to it. Did they not realise that they committed a very bad mistake in putting the motion regarding the economic situation before the no-confidence motion? They yielded only when we had protested and obstructed. Sometimes one has to obstruct. Therefore, whole Opposition had to obstruct on that day. I also have once been in the Congress and we used to obstruct the British. We had satyagraha and all these things.

Therefore, if this brute majority does not listen to us properly, we have a right to obstruct as we did that day. We were successful in it and the next day we boycotted them, with the result that on the third day Government had to yield and postpone the debate on the economic situation, giving precedence to the no-confidence motion. What was the use of

doing all these things? Who was responsible for all these things? Who is responsible today for all this chaos in Kashmir? They are responsible. This morning there was a very important question. On the one hand, they have allowed elections for parliamentary constituencies in Kashmir on the basis of adult franchise; on the other, for the Assembly constituencies, people are not able to vote in the same way. This is a very peculiar way of going about and acting so far as our Constitution is concerned. This shows how loyal the Government is to the Constitution. They are allowing the Constitution to go to dogs. Otherwise, there is no place on earth where we can say that a person is allowed to vote for Parliament but he won't be allowed to vote for the Assembly. As I said, this is a very peculiar way of doing things.

I say that this Government should even now rectify this mistake and tell the State Government that such things cannot be permitted. They should not be afraid of the Plebiscite Front or Sheikh Abdullah or this person or that person.

At the same time, we should all be one so far as the defence of the country is concerned. Of course, there is one thing: that the defence of the country must be seen in the political context also. I doubt very much whether the Government will do so. But I think the Government should make an inquiry into the Kashmir affair at that time when it was said that infiltration was due to the neglect of the Kashmir Government at that time. That part of it must be gone into.

Mr. Deputy-Speaker: What has that to do with devaluation?

Shri Kashi Ram Gupta: Yes, Sir, it has to do with it. If what Shri Malaviya said in regard to land reforms and other things can come in,

then all these things are also relevant. He spoke of monopolies, big money interests and all that (*Inter-ruptions*).

I am coming to another point. There is a State where whatever effect any particular development may have on the rest of the country, there is no effect there. It is this imbalance to which I want to draw attention which has got to be corrected.

Shri K. D. Malaviya: So long as he agrees with the idea of expediting land reforms, whether we do it here or on another occasion, it is all right.

Shri Kashi Ram Gupta: I am for land reforms, I am not objecting to it. In my State, even the Congress Government has effected some very good land reforms. I must admit that. At the same time, they have got a Revenue Minister who wants to change the land reforms and wants to go back and fix higher ceilings. Still he is the Revenue Minister. Shri Malaviya knows this well.

The difficulty is that the Congress is composed of all sorts of elements, rightists, leftists, centrists, conservatives, reactionaries and so on. It is a *brahman*. It is reflected everywhere. It is a *barat* with all sorts of *baratis* going on. They always quarrel among themselves, but when there is an attack from outside, they combine to face it. Now they have combined only because there is an attack from the people. They are afraid of the movement of the people, the *bandhs* and boycott of foreign companies, movement of *swadeshi* etc. In Ahmedabad they are afraid of even the boycott of the pumps of foreign oil companies. They are afraid of all these things. All these things are going on. I think things can be set right only if this party is put out of power.

श्री श्री. नारायण दत्त (दरभंगा) :
उपाध्यक्ष महोदय, देश की अर्थव्यवस्था कुछ कठिनाई में पड़ गई है इस बात में तो कोई सन्देह नहीं है। देश की अर्थ व्यवस्था पर कई वर्षों से जो बोझ पड़ा रहा है और उससे जो समस्या पैदा हो गई है वह देश के लिए एक गम्भीर प्रश्न है। अवमूल्यन के सिलसिले में इस सदन में या इस सदन के बाहर जो वाद-विवाद शुरू हुआ है उस में जो हमारी अर्थ व्यवस्था है उस पर आर्थिक दृष्टि से विचार करने के बजाय ज्यादातर राजनीतिक दृष्टि से विचार किया जा रहा है (इंटरप्रांज)। मेरा ह्याल है कि अगर यह वर्ष चुनाव के पहले का वर्ष नहीं हुआ होता तो आर्थिक व्यवस्था को लेकर अवमूल्यन करने के बाद जो वाद विवाद खड़ा हुआ होता वह मैं समझता हूँ दूसरे ही ढंग का हुआ होता, वाद-विवाद का जो तरीका है वह दूसरा ही रहा होता। इसके साथ ही साथ मैं यह भी कहना चाहता हूँ कि कांग्रेस पार्टी के अन्दर भी अवमूल्यन के बाद जो परिस्थिति पैदा हुई है, कांग्रेस पार्टी के अन्दर भी जो वाद-विवाद शुरू हुआ है, मुझे ऐसा लगता है कि वहाँ भी कुछ अंदरूनी राजनीति कार्य कर रही है।

जो कठिनाई हमारी अर्थव्यवस्था में आ गई है उससे बहुत सों समस्यायें खड़ी हो गई हैं। आज उरूत इस बात की थी कि आर्थिक व्यवस्था का जहाँ तक प्रश्न है उसको कोई राजनीतिक प्रश्न न बनाया जाता। वह तो एक राष्ट्रीय प्रश्न है और उस पर राष्ट्रीय दृष्टिकोण से ही विचार होना

[श्री श्रीनारायण दास]

चाहिये था। देश के ऊपर जब आर्थिक संकट आता है तो वह किसी पार्टी विशेष का सबाल नहीं होता है। देश के ऊपर जब आर्थिक संकट आता है तो उस आर्थिक संकट के समय में अगर अनमूल्यन करना पड़ता है तो उस परिस्थिति में हमारा ख्याल है कि सारे देश को राजनीति को भुला कर अर्थ-व्यवस्था को ठोक करने में लग जाना चाहिये। अभी हमने इंग्लैंड देखा है। इंग्लैंड में भी इसी प्रकार का एक संकट आया हुआ है। वहां यह अनमूल्यन का विषय गवर्नमेंट में अविश्वास पैदा करने का विषय नहीं बना है। वहां मजदूर दल और कंजर्वेटिव दल दोनों इस बात के प्रयास में लगे हुए हैं कि किस तरह से देश की अर्थव्यवस्था को ठोक किया जा सकता है। इसलिए मैं कहना चाहता हूँ कि इस विवाद ने जो रूप धारण कर लिया है उससे हम जिस योजनापूर्ण विकास में लगे हुए थे और सारे देश का ध्यान इस ओर था कि जल्द से जल्द हिन्दुस्तान में आर्थिक विकास करके वहां को गरीबी को मिटाया जाना चाहिये, उस में आज अविश्वास पैदा हो रहा है। यह स्वाभाविक है कि जब कोई आर्थिक संकट आता है—चाहे वह व्यक्ति के जीवन में हो और चाहे राष्ट्र के जीवन में हो—तो उस समय कुछ खबराहट पैदा होती है कि क्या किया जाये, कैसे इस स्थिति को सुझारा जाये। अगर किसी व्यक्ति के जीवन में ऐसा आर्थिक संकट आए, तो उस के परिवार में इस प्रकार का दोषारोपण होने लगता है कि किस की वजह से परिवार का यह आर्थिक हास हुआ। उसी तरह से जब राष्ट्रीय जीवन में कोई आर्थिक संकट आता है, तो जनता में खबराहट पैदा होती है और लोग सोचने लग जाते हैं कि तीन पंचवर्षीय योजनाएँ चलाने के बाद भी, हर प्लान में कई अरब रुपया लगाने के बाद भी हमारी गरीबी को समस्या क्यों नहीं हल हुई है—उल्टे हमारी देश की समस्याओं में वृद्धि हो गई है, मूल्य बढ़ रहे हैं, विदेशी मुद्रा को कमी है, पयांप्त मात्रा में

निर्यात नहीं हो पाया है, खेती के क्षेत्र में जितना उत्पादन बढ़ना चाहिए था, उतना नहीं बढ़ा है, तृतीय पंचवर्षीय योजना में उद्योगों के क्षेत्र में भी प्रगति के सम्बन्ध में जो आशा की गई थी, वह पूरी नहीं हुई, आदि।

14.00 hrs.

जैसा कि मैंने कहा है, ऐसी स्थिति आने पर अगर राष्ट्र में खबराहट हो, तो आपस में कोई बात नहीं है। लेकिन अगर सभी राजनीतिक दल और सभी देशवासी धीरज और आत्म-विश्वास के साथ इस संकट और कठिनाई का मुकाबला करने के लिए कटिबद्ध हो जायेंगे, तो मैं समझता हूँ कि विकास के सिलसिले में जो कठिनाई हमारी आर्थिक व्यवस्था में आई है, हम उस को सफलता के साथ पार कर सकते हैं।

इसलिए सब से पहली बात मैं यह कहना चाहूंगा कि गवर्नमेंट के प्रति अविश्वास-प्रस्ताव ला कर विरोधी दल ने जो परिस्थिति पैदा की है, वह इस समस्या को हल करने में सहायक नहीं होगी। जैसा कि मैंने अभी कहा है, कांग्रेस दल में भी इस बारे में जिस दृष्टिकोण से विचार किया जा रहा है, वह अधिकांशतः राजनीतिक दृष्टिकोण है। आर्थिक दृष्टिकोण से, रचनात्मक ढंग से इस समस्या पर विचार नहीं किया गया है। मैं समझता हूँ कि अगर आर्थिक संकट के सम्बन्ध में रचनात्मक ढंग से विचार नहीं किया गया, तो यह समस्या सुझरने के बजाये बिगाड़ की तरफ जायेगी और हमारा आर्थिक संकट और बढ़ता चला जायेगा।

अनमूल्यन की लेकर हमारे देश में जो विवाद खड़ा हुआ है, मैं समझता हूँ कि वह नकारात्मक विवाद है। जिस दल पर इस देश का शासन चलाने की जिम्मेदारी है, उस ने देश के संकट के समय में इस बात को आवश्यकता अनुभव की कि हमारी अर्थ-व्यवस्था में एक

ऐसा स्टेज आ गया है, जब कि अदमूल्यन करने से राष्ट्र का कल्याण होगा और हमारी अर्थ-व्यवस्था में जो कठिनाइयाँ और समस्याएँ पैदा हो गई हैं, अवमूल्यन करने से उन का समाधान करने में सहायता मिलेगी। इस ब्याल से शासक दल ने अवमूल्यन करने का निर्णय किया।

इस स्थिति में यह स्वाभाविक है कि हमारा ध्यान इस बात की तरफ जाता है कि अब तक हम ने तीन पंचवर्षीय योजनाओं में जो विकास के कार्यक्रम चलाए हैं, उन में क्या त्रुटि थी, किस वजह से ऐसी परिस्थिति पैदा हुई। जैसा कि कल वाणिज्य मंत्री ने और कई अन्य माननीय सदस्यों ने बताया है, करीब-करीब हर देश में, जहाँ योजनाबद्ध विकास हुआ है, जहाँ योजना के अनुसार काम हुआ है, ऐसी परिस्थिति पैदा हुई है, जो कि उस विकास में निहित रहती है। लेकिन अगर समय समय पर इस समस्या पर विचार करके उस का समाधान किया जाता रहता तो आज जिस कठिनाई का मुकाबला हम को करना पड़ रहा है, वह कठिनाई पैदा न होती।

हमारे देश में जब से प्राविजनल पार्लियामेंट बनी, तब से लेकर आज तक बार-बार इस प्रश्न की ओर ध्यान दिया गया है कि प्रजातांत्रिक शासन में एक योजनाबद्ध विकास के मार्ग में क्या-क्या कठिनाइयाँ सामने आती हैं। हमारे सामने रूस और चीन के विकास का इतिहास रहा है। हर एक पार्टी की ओर से यह कहा गया है कि हिन्दुस्तान में शासन की जो मशीनरी है, एडमिनिस्ट्रेशन का जो ढांचा है, जो प्रशासनिक व्यवस्था है, वह अंग्रेजों ने कायम की थी। इस ढांचे और इस मशीनरी का काम था हिन्दुस्तान पर शासन करना। यहाँ पर विकास का काम चलाने के लिए यह ढांचा नहीं बनाया गया था। इसलिए सरकार के सामने बार-बार यह बात रखी गई कि शासन की मशीनरी में उचित परिवर्तन करके उस को विकास के काम के अनकूल बनाया जाना चाहिए,

लेकिन सरकार ने कभी इस बात पर ध्यान नहीं दिया।

मुझे खयाल आता है कि मई 1954 में इस सदन के सामने अपना एक गैर-सरकारी प्रस्ताव रखा था, जिसमें कहा था कि अब समय आ गया है कि प्रशासन में सुधार के लिए एक कमीशन की नियुक्ति की जायें, ताकि हमारा प्रशासन बिकास का काम करने के लिए बने, न कि केवल ला एंड आर्डर कायम रखने के लिए। उस वक्त सरकार के उस प्रस्ताव को नामन्जूर कर दिया था। मझे प्रसन्नता है कि इतने सालों के बाद सरकार ने प्रशासन में सुधार करने के लिए एक कमीशन की नियुक्ति की है। देर प्रायद दुस्त आयद। मैं कहना चाहता हूँ कि योजना सम्बन्धी हमारी नीति में, हमारी औद्योगिक नीति में, विकास के प्रोग्राम में कोई विशेष त्रुटि नहीं है, लेकिन इस कार्यक्रम को चालू करने के लिए जिस मशीनरी पर हम ने विश्वास किया, जिसके जिम्मे हम ने यह काम सुपुर्द किया, वह मशीनरी इस काम के लायक नहीं है। मैं यह नहीं कहता कि प्रशासन के सब के सब लोग बेईमान या खराब हैं। वास्तव में इतने बड़े विकास के कार्यक्रम को चलाने के लिए जो अनुभव और प्रशिक्षण आवश्यक होता है, वह इस प्रशासन के लोगों को प्राप्त नहीं है। इसीलिए जहाँ उनके जिम्मे यह विकास का काम दिया गया, वहाँ उन्होंने उसको सफलतापूर्वक नहीं किया। हमारे प्रशासन में जो त्रुटि है, उसको सुधारने के लिए सरकार ने इतने वर्षों के बाद एक एडमिनिस्ट्रेटिव रिफार्मज् कमीशन की बहाली की है और उसके जिम्मे यह सिफ़ारिश करने का काम सुपुर्द किया है कि प्रजातांत्रिक ढांचे में विकास के काम को आगे बढ़ाने के लिए किस प्रकार के प्रशासन की जरूरत है। इस बारे में मोरारजी देसाई कमीशन अपनी रिपोर्ट देगा।

अभी श्री केशवदेव मालवीय ने मिस-सुधार की समस्या को इस सदन में रखा। हम ने खेती में इतना रुपया लगाया, रिफार्ड

[श्री श्रीनारायण दा:]

का प्रबन्ध किया, खास की वास्तव्य की, लेकिन उस क्षेत्र में हम जितनी प्रगति की आशा करने थे, उतनी प्रगति नहीं हुई। हर पंचवर्षीय योजना के समय हम कहते आये कि हम अन्न के मामले में आत्म-निर्भर हो जायेंगे, लेकिन अभी तक हम आत्म-निर्भर नहीं हो पाये हैं। यह बात सही है कि हिन्दुस्तान की खेती अभी भी इन्द्र महाराज की कृपा पर निर्भर करती है। अगर पानी हो, तो हमारे पौधे में अन्न उगने और अगर पानी न हो, तो अन्न नहीं उगता है। कांग्रेस ने स्वराज्य मिलने से पहले ही कहा था कि हम जल्द से जल्द भूमि-मुक्त करेंगे। अगर हिन्दुस्तान में भूमि-मुक्त करना था, तो वह एक आर्डिनेंस के जरिये से करना चाहिए था। लेकिन जिस तरीके से इस दिशा में कदम उठाया गया, उससे कोई भूमि-मुक्त नहीं हो सका। उल्टे हाफ-हार्टिड मेजबान लेने से भूमि-मुक्त के आन्दोलन के कारण हमारे उत्पादन में कमी आई है।

मैं इस बारे में आप को एक उदाहरण देना चाहता हूँ। हमारे देश में ऐसे बहुत से किसान हैं, जो खुद खेती नहीं कर सकते हैं, तो दूसरों को अपने खेत दे देते हैं। मैं मानता हूँ कि खेत उनके पास रहना चाहिए, जो स्वयं खेती करता है। हिन्दुस्तान में इस समय जो सामाजिक संगठन है, उसमें खेत का मालिक वह नहीं है, जो खुद खेती करता है, बल्कि अब भी बहुत बड़ी तादाद में ऐसे लोग हैं, जो खुद खेती नहीं करते हैं, बल्कि दूसरों से करवाते हैं। पहले इस व्यवस्था का नतीजा यह था कि जिसकी बटाई में जमीन दी जाती थी, वह बटाईदार खूब मेहनत करता था, ताकि उसको अपनी मेहनत का फल मिले और साथ ही जमीन के मालिक को भी कुछ मिल जाये। जब इस कानून के बारे में यह हल्का हुआ कि जो खेती को जोता है, उस बटाईदार को जमीन हो जायेगी, तो बड़े गृहस्थ लोगों ने उन लोगों से अपनी जमीनें से लीं, जो कि उनके खेत जोतते थे। नतीजा

यह हुआ है कि खेती की उपज में कमी हो गई है, क्योंकि लोग खुद भी खेती नहीं करते हैं और दूसरों से भी नहीं करवाते हैं। या तो खेत ऐसे ही पड़े रहते हैं और या उनमें मजदूरी सी खेती होती है।

इसलिए मैं कृपा चाहता हूँ कि भूमि-मुक्त के सम्बन्ध में जो कदम उठाया गया, वह समय पर नहीं उठाया गया और इस ढंग से उठाया गया, कि उतना नतीजा यह हुआ कि अन्न के उत्पादन में कमी हो गई।

हमारे अर्थ-व्यवस्था में जो कठिनाइयाँ हैं, उनके कई कारण हैं। इसका एक मुख्य कारण हमारी बढ़ती हुई आबादी है। जिस प्रकार से हमारा देश को आबादी बढ़ रही है उस प्रकार से हमारे देश का उत्पादन नहीं बढ़ रहा है, चाहे वह खेती की उपज हो, चाहे उद्योग धर्मों की उपज हो, उत्पादन हमारा उतना नहीं बढ़ रहा है। ऐसे दशा में सरकार ने कुछ कदम उठाये हैं। लेकिन वह ऐसे कदम हैं कि जिनमें बहुत वक्त लगेगा और सफलता बहुत दिनों के बाद होगी। वह लांग टर्म मेजबान हैं जो सरकार ले रही है और लेना चाहिए। उसके साथ-साथ हमारे देश में जो यह समय-समय पर अकाल पड़ता है और 62 के बाद 65 ई० में जो हमको पाकिस्तान का मुकामिला करना पड़ा, यह हमारे देश के ऊपर जो खतरे आये चीन और पाकिस्तान की तरफ से उस वजह से भी हमारी आर्थिक समस्या में कठिनाई उत्पन्न हो गई जिनका मुकामिला करना हमारे लिए जरूरी था देश को रक्षा के लिए। उस परिस्थिति में हम समझते हैं जो सेंट आग्रा है हमारे अर्थ-व्यवस्था में वह स्वाभाविक संकट है जिसका मुकामिला हमें करना पड़ेगा। साथ ही साथ मैं इस बात को तरफ भी ध्यान दिलाना चाहता हूँ जैसा कि कहा गया और जैसा कि जनता के प्रतिनिधि की हैसियत से हम बराबर कहते आये हैं कि जनता की भाड़ाई के काम किये जाने चाहिए वहाँ

हिचाई का काम हो, चाहे स्कूल बनाने का काम हो, चाहे अस्पताल बनाने का काम हो, सब में ज्यादा से ज्यादा खर्च करने के लिए हमने सरकार से कहा और सरकार ने भी कुछ नोट छापकर के, कुछ लोगों से टैक्स वसूल करके बड़ा बड़े पैमाने पर मकाना बनाने का काम किया, स्कूल बनाने का काम किया, अस्पताल बनाने का काम किया जिसको हम कहते हैं कि जितनी हमारी आमदनी थी, उससे बेनी खर्च किया। हो सकता है कि बहुत अंगों में यह बात सही हो। अपनी आमदनी से बाहर जाकर कर्ज लेकर और जनता के रैसे को इकट्ठा करके भी यह सब अनुत्पादक काम सरकार ने किये। उसकी वजह से भी हमारी अर्थ-व्यवस्था में मुद्रा-स्फूर्ति हुई और मुद्रा के बढ़ जाने से एक समस्या खड़ी हुई जिस कारण हमारी जनता बहुत कठिन कठिनाई से गुजर रही है। हर वस्तु का दाम इतना बढ़ रहा है कि अगर हम उसका नियंत्रण नहीं कर सके तो देश के अन्दर में क्या परिस्थिति पैदा होंगी, कुछ तो राजनीतिक पार्टियां उपश्रव खड़ा कर रही हैं, कुछ राजनीतिक स्वार्थ के साधने के लिए उन्होंने इनको अपना हथकंडा बनाया, लेकिन जनता को इससे तकलीफ ही हुई है। आज आवश्यक वस्तुओं का आभाव से मिलना मुश्किल हो गया है। चाहे अन्न हो, चाहे केरोसिन तेल हो, या दूसरा चीज हो, आज वह अमानी से नहीं मिलती है और उसके लिए बहुत ज्यादा दाम देना पड़ता है। यह ऐसी समस्या है कि जिसको सरकार को जल्द से जल्द रोकना चाहिए।

दूसरे, जो अवमूल्यन किया, उसमें सब से ज्यादा निहित बात यह है कि हम देश के निर्यात को ज्यादा से ज्यादा बढ़ा सकें। लेकिन यह बात सही है कि चीन और पाकिस्तान के साथ जो संघर्ष हुआ, उसके बाद जितने बड़े बड़े कारखाने हमने बनाये हैं, उनमें से अधिकतर कारखाने बाहरी कच्चे माल पर निर्भर करते हैं। बाहरी कच्चा माल नहीं मिलेगा तो हमारा उत्पादन का

काम ठप्पा पड़ जायगा। उत्पादन का काम ठप्प हो जायगा तो निर्यात नहीं कर सकेंगे। निर्यात नहीं होगा तो फिर विदेशी मुद्रा नहीं होगा। हम आवश्यक वस्तुओं का निर्माण नहीं कर सकेंगे। यह एक ऐसा वृत्त चल रहा है कि जिसके निवारण के लिए सरकार को कड़े कदम उठाने चाहिए और यह देखना चाहिए कि चाहे प्राइवेट सेक्टर में हो यो पब्लिक सेक्टर में हो, अधिक से अधिक उत्पादन हम कर सकें ताकि हम अपने देश में खर्च करने के बाद बाहर निर्यात कर सकें।

इस लिये मैं चाहता हूँ और हमारा कहना यह है कि जल्द से जल्द ऐसे कदम उठाये जायें जिससे कि खेती के क्षेत्र में और उद्योग के क्षेत्र में भी तथा अन्य आवश्यक वस्तुओं के पैदा करने के क्षेत्र में भी हम अपनी पूरी शक्ति लगा दें। इन शब्दों के साथ मैं कहना चाहता हूँ कि अर्थ व्यवस्था पर होने वाले विवाद वा यह असर नहीं होना चाहिये कि राज्य में आत्म विश्वास की कमी पैदा हो बल्कि इस का असर ऐसा होना चाहिये की हम अपनी कठिनाइयों को निपटाने के लिये आगे बढ़ सकें।

Shri Umanath (Pudukkottai): Mr. Deputy-Speaker, Sir, we are discussing the economic situation in the country after completing the third Five Year Plan and closely following the latest devaluation acrobatics. The main feature of the present economic situation is that it brought to light for all our people to see the growing dependence of our country's financial, industrial, agricultural and foreign exchange position on the foreign monopolists and its gruesome effects on our economy.

All along, the Government has been trumpeting about the five year Plans as though they were reducing our dependence in the economic and financial fields. The latest position is that certain figures with regard to the part of foreign aid in our total five

[Shri Umanath]

year Plans investments are really re-weaving. In the first Plan, the foreign aid percentage in the total investment was 5.8 per cent; in the second Plan, it was 21.1 per cent; third Plan, 25 per cent, and today we have reached a stage that if there is no foreign aid there will be no fourth Plan.

This is confirmed by the note circulated by the Congress Parliamentary Party to its Members which *inter alia* stated: "Without reasonable prospects of aid forthcoming on the scale contemplated by us, the finalisation of the fourth Plan will be still further postponed." It means if the foreign aid does not come definitely it will again be further postponed. It means the whole thing hinges upon foreign aid coming forth.

Let us take the industries. The people were all along shown the large number of factories that were being built around the country, and they were told that this process of industrialisation was reducing the economic dependence of our country. The abject dependence of our industries which the Congress Government has been hiding from the people for the past 20 years was exposed at one stroke when the two sons of the West, Mr. Johnson and Mr. Wilson, suddenly suspended the Plan aid in the second half of 1965 which brought about a virtual Bharat bandh in industry. This was best illustrated by the Government's supplemental economic survey provided to us which said that growth in industrial production which was 10 per cent in April-June, 1965—that was before the suspension of that aid—dropped to 4.3 per cent in July-September, and then to 1.2 per cent in October-December. To quote the survey, it was "virtually stagnant in the quarter ending 31st March, 1966".

Let us next take food and agriculture. The measure of our dependence for food on foreign monopolists were the food imports. Food imports under PL 480, which were to the tune of Rs. 545 crores during the second Plan rose to Rs. 763.3 crores in the third Plan.

To what extent our country is at the mercy of foreign capitalists in this respect is made out by Easwar Sagar, the Washington correspondent of the *Hindu*, in his despatch dated 25-3-1963, which says:

"Today, the import of food shipment from the United States is the difference between widespread famine and relative stability on this front."

It is very finely put. We were told that more extensive the foreign aid and import of foreign capital, the greater the advance in our economic growth. This was the theory put forth by the Government for the past 20 years. In pursuance of this, about 5,472 million dollars were secured from the Aid India Consortium during the third Plan and pumped into our economy. In a period of eight years, nearly 2,300 collaboration agreements were also signed. What did this produce? The following figures of growth of industrial production year after year will show: 1962, 8.7 per cent; 1963, 8.3 per cent; 1964, 6.7 per cent; 1965, 6.5 per cent; for 1965-66, if we take the whole financial year, it is 3.8 per cent.

So, the result of the policy of industrial advance through foreign aid and collaboration has been a deceleration and of production and not acceleration. This policy has also created the chronic phenomenon of unutilised capacity in our industry. Here also, I give a few figures. In the sugar mill machinery, the installed capacity is Rs. 12 crores; utilised, Rs. 8.83 crores. Cement mill machinery; installed capacity, Rs. 19 crores; utilised, Rs. 3.23 crores. Paper mill machinery; Rs. 6.05 crores and Rs. 1.49 crores respectively. Machine tools; Rs. 30 crores and Rs. 22 crores respectively. Mining and coal machinery; Rs. 260 lakhs and Rs. 25 lakhs only respectively.

One may ask, how are foreign aid and loans responsible for this phenomenon. Reporting on the speech of

the President of the Engineering Association of India on 14-7-1966 at Calcutta, the *Eastren Economist* writes:

"The Engineering Association had pointed out in its memorandum to the Rao Committee on Import Substitution that while permitting the import of complete plant and machine on a turn-key basis, items that were available locally were obtained from other countries. It was also stated that in importing goods financed by aids and loans the Government often did not effectively safeguard the interests of Indian industries."

Shri S. G. Barve, Member, Planning Commission, hits the nail on the head when he said:

"Foreign collaboration, apart from royalties and the stultification of indigenous capability, invariably brings in its train a bias for the import of foreign machinery. The foreign collaborator is interested even more in exporting his machinery . . ."

Referring to the licensing and control procedure, he asks:

"Do they at least perform their job in screening demands and preventing import of equipment which can be obtained in the country?"

Thus, these conditions dictated to us by the foreign creditors and collaborators to an extent renders a part of our installed capacity idle, thus retarding the growth of our national industries. Since this gives them also a share in the loot, even though at the cost of the country's growth, the Indian big business has acquiesced to this position. Our Government also, since it represents the big business and other interests of this country, is facilitating this process.

In the face of this deceleration of industrial production and idling capacity, instead of reversing this policy of reliance on foreign capital, the Government has gone into automation, rationalisation and mechanisation,

in the name of increasing production and efficiency. This has led to mass retrenchment, large-scale unemployment and reduction of employment potential.

In jute industry for example, the complement of workers has been reduced from 3,10,278 in 1947 to 2,59,620 in 1963 and the process has been continuing ever since, not only in jute, but in many other industries as well. In certain industries either the complement of workers has remained static while the production increased or the increase in complement is not commensurate with production. With the introduction of automation in oil industry, there has been large-scale retrenchment under the garb of voluntary retirement and the employment potential has been reduced by 25 per cent as admitted by the Tripartite Committee appointed by the Government. And yet, this Government has the temerity to attempt at hoodwinking the LIC employees by saying that there will be neither retrenchment nor reduction in employment potential in the LIC. The LIC is assuring that the computer is restricted to the work in Bombay Division only. But Bombay Division's policies strength is only 8 lakhs, whereas the capacity of the computer installed is 30 lakhs policies. What is the purpose? They cannot hoodwink the workers by these deceitful methods.

Continuous rise in prices and depression of the real wages of the workers and middle class employees is another chronic feature of the economic situation. Consumer price index rise was 5 per cent in I Plan, 20 per cent in II Plan and 35 per cent in the III Plan. And, on the eve of devaluation, in April and May 1965, within 2 months alone there was a 5 per cent rise in prices. In the absence of commensurate increase in wages, the real wages of the workers and salaried employees have gone down.

The policy of increased money circulation, increased non-developmental expenditure and increased deficit

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financing in face of stagnation in production bear the primary responsibility for the phenomenon of price increase. Money circulation increased from Rs. 2868.61 crores in 1960-61 to Rs. 4615.17 crores in May 1966. Non-developmental expenditure at the centre rose by 373.7 per cent between 1951 and 1965.

While continuing this policy, if the Government talks of checking rise in prices, there can be no greater fraud on the people than this.

The reactionary policies of the Government have their greatest impact on agriculture. It was a policy of trying to increase agricultural production without resorting to genuine land reforms. It is admitted on all sides that incentive to the real cultivators is the key to increase in agricultural production. And, that incentive is generated only when the tiller feels that the land on which he works is his own. The aim of land reform is to bring about a land relationship by which the large majority of the tillers will be working on their own lands. After all the so-called land reforms by the Congress Government, what is the position? According to a Reserve Bank survey published last year, 17.1 per cent of the cultivators in the rural sector control 60.3 per cent of the total assets whereas 16.2 per cent of the cultivators earning less than Rs. 1000 per year control only 1.4 per cent of the assets. According to the National Sample Survey 8th round, 42.1 per cent of the cultivators owning only less than 1 acre per head operate on 1.2 per cent of the total sown area, whereas 5.9 per cent, who are landlords, operate on 43.5 per cent of the sown area. Is it not obvious, Sir, that the so-called land reforms continue to deprive the real tiller of the ownership of land? This policy of by passing genuine land reforms and placing reliance on imported food has failed to increase agricultural production. On the other hand, it has led to criminal waste of production

potential. According to Dr. V. K. R. V. Rao, there is today something of the order of 4 million acres of irrigation potential which are not used. About 93 million acres of cultivable land are left uncultivated. Even after seeing this failure in agriculture, the Government still thinks it could bypass genuine land reforms and solve the food problem by their new strategy of fertilisers, new varieties, etc. This latest strategy also is bound to fail.

Dr. K. N. Raj, the well-known economist, touched on this point when he said in a speech on 7-8-66 :

"There could be no difference of opinion on the importance of fertiliser or new varieties of wheat and wholly new agricultural strategy. But it comes as a surprise to many that tenancy reform is not an important part of this new strategy. Presumably land reforms are not practical politics and we are asked to accept this in the name of realism and common-sense".

Sir, while on account of this dependence on foreign loans to capital, agriculture suffered, nation's honour suffered and the living standards of workers, peasants and middle class employees suffered, the profitability of the big business, both foreign and Indian, had accelerated growth. According to a Reserve Bank survey the index of profits of industry went up by 42 per cent during the period 1960-64. India ranks first as the hunting ground for foreign capital with the highest rate of profit. According to the US Department of Commerce, Survey, profits of foreign capital after taxation in various countries is as follows: Philippines 18%, Argentina 17% U.K. 10%, Japan 9.1%, Italy 7.5%, France 6.3% and India 20.6%. The profitability during Emergency showed that the misfortune of the nation and its people is the fortune of the monopolists. The profits of the six

rubber companies according to their balance sheets are 1962-63— Rs. 3.63 crores, 1963-64 Rs. 4.04 crores, 1964-65 Rs. 5.81 crores. The profits of Mukund Iron and Steel Company are 1961-62 Rs. 40.3 crores—I am referring to the Emergency period 1962-63 Rs. 49.4 crores, 1963-64 Rs. 69.5 crores. and 1964-65—Rs. 70.2 crores. And yet, Mr. Kamalnayan Bajaj, its Chairman, is not satisfied with this loot of the people. He says, "We would do well to emulate the example of the USA and West Germany."

It is in this background of deceleration in production, falling rate of national income, stagnant agriculture, depression in real wages, intensified loot by Indian and foreign capitalists and ever-widening gap in the unfavourable balance of trade position that the Government suddenly announced devaluation. It is now said that devaluation was unavoidable because of the ever widening gap in the international balance of payments. but, was this gap in balance of payments unavoidable? I can understand if the unfavourable trade balance was an inheritance from the British in 1947. It was not so. In fact, we inherited a favourable balance of Rs. 1400 crores worth sterling to our credit from Britain. Instead of using it to build up an industrial base and minimising the reliance on foreign aid, the Government frittered it away under the dictates of the British monopolists and this paved the way for the foreign exchange gap. Thus the appearance of the gap was the clear result of the Government's policy of appeasing the British monopolists. This cannot be covered up by saying this is unavoidable. Was the subsequent widening of the gap unavoidable? Not so, according to me.

One of the main source of widening gap is the fact that our international trade is hitched on to the band wagon of the western imperialists. The *modus operandi* of the Western monopolists is to depress the prices of our export commodities and raise the prices of their import commodities

and thus create an unfavourable gap in the under-developed countries. According to the World Bank Survey—1963, during the period 1950—60, the unit value of the commodities exported by the under-developed countries was depressed by 4 per cent, whereas during the same period the unit value of the commodities imported by these countries was raised by 19 per cent. The resultant trade deficit can be imagined from the fact that in 1965 alone, the trade deficit of countries trading with United States of America was one billion dollars. Could we not free ourselves from this tie-up? They had 20 years time. They refused to do that. And yet, how could they say that the gap was unavoidable?

Another source of widening the gap was the drain on our foreign exchange, by the export of profits, payment for technical know-how, royalties and service charges to foreign capital. A study of a contrast between inflow and outflow of foreign capital during ten years by one Shri Qurién, a leading economist, showed that it resulted in a net outflow of something—I do not have the figures just now. A survey of 68 collaboration agreements by the *Economic Times*—1965, showed that the while foreign investments of these companies totalled Rs. 17.63 crores, the outflow on account of know-how and servicing totalled Rs. 19.04 crores—that is, a net outflow of about Rs. 1½ crores.

Now, was not the resultant gap on account of this, the result of this Government's policy of attracting rapacious foreign capital and giving concessions to them?

Another factor for widening the gap is the phenomenon of certain exchange earning industries, spending more than they earned. Does this House know that the textile industry, which is third in rank as foreign exchange earner, while it earned Rs. 344 crores of foreign exchange in 1960-64,

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spent Rs. 538 crores worth foreign exchange, which resulted in a net outflow of Rs. 194 crores? A Government which permitted this trend to grow with full awareness, how can it say that the gap was unavoidable? These figures I am giving from the Reserve Bank Bulletin.

Hence the widening of the gap in trade balance leading to the present devaluation was not an unavoidable phenomenon but the result of a deliberate policy of the Government, of resorting to increasing foreign loans, import of and grant of concessions to foreign capital, refusal to nationalise export-import trade and refusal to get out of the framework of western monopolists' international trade etc.

Now it is said that our exports will increase since it will be cheaper and will have a competitive advantage. This will not be. Jute, tea and a host of other items which the Commerce Minister mentioned yesterday constitute a substantial part of our exports. Since their external price has been maintained by imposing new export duty, there is no question of their having gained a competitive advantage from devaluation.

Let us take export commodities like textiles. They have substantial import component. Since the prices of import components have increased after devaluation, it will raise the resultant export price of the textiles, so much so, that either it will neutralise the devaluation advantage or its impact will be insignificant in the competitive market.

The only likely increase will be in the primary products like iron ore, manganese ore, commercial crops etc. But since these commodities were already the objects of deliberate depression of prices by western monopolists, a further reduction of their external price through devaluation will only go more to fatten the coffers of the western monopolists than help reduce our adverse balance

of payments. Further, this will increase our present orientation of primary-products-based exports and thus make us more dependent on western countries.

Thus, devaluation and foreign aid, far from abating the present foreign exchange crisis and our dependence, would go to accentuate it in the near future. While it is going to be heyday for the foreign monopolists and their Indian counterparts, the workers, peasants, salaried employees and small industrialists are going to be the worst hit.

Calculating the revised cost of import requirements of the engineering industry, the President of the Engineering Association of India says, that what used to cost Rs. 680 crores will now cost Rs. 1067 crores. Mr. Tata, assessing the impact of devaluation in terms of price increase for finished steel says, it would mean an increase of Rs. 30 per ton of finished steel. All these will generate a price rise all along the line and on a scale never seen before.

Rise in project estimates and prices of import components will hit hard the small industrialists who are already in production or in the process of building new factories. This will lead to closure of factories and large-scale unemployment. Already about 1100 hosiery factories in Punjab have been closed throwing 40,000 workers out of employment.

Rise in public sector project estimates, increase in foreign debt estimates and rise in expenditure abroad regarding our embassies and other institutions will lead to imposition of unheard of tax burdens on our people, which in its turn will lead to further inflation and consequent rise in prices.

We know that the Government proposes to face this situation by invisible wage freeze, on the one

hand, and visible lathis, on the other. The workers, peasants, middle-class employees and small industrialists are aware that they have to be prepared for more sacrifices, not in the direction our Prime Minister has appealed to, but in the direction of facing military and police violence, preventive detentions, trumped up charges of conspiracy etc., in their struggle to defend their living standards and political independence. I can assure you, Sir, that they will face up the challenge as befitting true sons and daughters of our country.

श्री त्रिशूनाथ पाण्डेय (सलेमपुर) :

उपाध्यक्ष महोदय, वित्त मंत्री महोदय ने जो प्रस्ताव रादन के सामने आर्थिक समीक्षा के सम्बन्ध में रखा है उस के सम्बन्ध में कहते हुए उन्होंने स्पष्ट तरीके से भारत की स्थिति के ऊपर अपना विचार प्रकट किये हैं। उन्होंने बताया है कि 1965-66 में कृषि उत्पादन में 15 प्रतिशत की कमी हुई और उद्योगों के अन्तर्गत 3.8 प्रतिशत की वृद्धि हुई। तथा भारत वर्ष की जो राष्ट्रीय आय है उसमें 4 प्रतिशत की कमी हुई तथा मूल्यों में वृद्धि 15 प्रतिशत की हुई। जहां तक निर्यात का सम्बन्ध है उसमें अधिक बढ़ावा नहीं दिखता है, उसमें अधिक प्रगति नहीं हो पाई। मैं समझता हूँ कि जिस स्पष्टवादिता के साथ उन्होंने रादन के सामने आर्थिक समीक्षा को रखा है उससे उन के प्रति हमारा सम्मान बढ़ जाता है। जनतन्त्र की सरकार के वित्त मंत्री का कर्तव्य होता है कि भारत वर्ष की जो वास्तविक आर्थिक स्थिति हो उस को देश के सामने रादन के सामने और जनता के सामने

जो हमारे विरोधी पक्ष के सदस्यों का कहना है उससे ऐसा मालूम होता है कि भारतवर्ष में आर्थिक योजना में कोई प्रगति नहीं हुई। 19 वर्षों में उन्हें कोई प्रगति दिखाई नहीं पड़ी। गता नहीं किस दृष्टि से यह देखते हैं कि उन्हें ऐसा प्रतीत होता है कि कोई प्रगति नहीं हुई। जो देश के रहने वाले

हैं उनके अलावा जो इस देश में विदेशों से आते हैं उनका कहना है कि 1951 से ले कर 1965-66 तक हर दिशा में हमारी प्रगति हुई है। चाहे वह शिक्षा का क्षेत्र हो, चाहे कृषि का हो, चाहे वह उद्योग का क्षेत्र हो, चाहे सिंचाई का क्षेत्र हो या बिजली का हो, सब क्षेत्रों में वृद्धि हुई है। यह बात सही है कि जो लक्ष्य रखा गया था प्रथम पंचवर्षीय योजना में, द्वितीय पंचवर्षीय योजना में और तृतीय पंचवर्षीय योजना में उसकी पूर्ति नहीं हो सकी, लेकिन यह बात नहीं है कि कोई तरबकी नहीं हुई।

यह देश एक अविक्सित देश है। इस देश का विकास तभी हो सकता है जब कि योजनाबद्ध कार्य किया जाये। इस देश से गरीबी तभी दूर हो सकती है, इस देश की अदिचा तभी दूर हो सकती है, बेरोजगारी तभी दूर हो सकती है, और देश की आर्थिक प्रगति हो सकती है जब कि योजनाबद्ध कार्य किया जाये। जो अविक्सित देश होते हैं उनके विकास के लिये विदेशी पूंजी की आवश्यकता होती है। जब तक विदेशी पूंजी यहां पर नहीं आयेगा तब तक देश में विकास नहीं हो सकता है। कुछ लोगों का यह भी कहना है कि आपकी जो योजना हो वह थोड़ी सी हो, छोटी सी हो, बड़ी ब हो लेकिन मैं समझता हूँ कि छोटी योजना बनाने से जो अमीर लोग होंगे उन्हें ही लाभ होगा, गरीबों को लाभ नहीं हो सकता है। मैं कहना चाहता हूँ इस संदर्भ में कि आर्थिक स्थिति को सुधरने के लिए और उसको दृढ़ करने के लिये हमारे वित्त मंत्री महोदय ने हमारी मंत्रि परिषद् ने, श्री प्रध.न-मंत्री ने अपने रुपये का अवमूल्यन भी किया है। मैं यह कहना चाहता हूँ कि अवमूल्यन करने का अर्थ, यह अर्थ नहीं है कि हमारी जो आर्थिक योजना है, जो आर्थिक परिस्थिति है, वह लड़खड़ा गई है। यह इसलिये किया गया है कि उनसे प्रगति हो। इसमें और तेजी आ जाए और जो कल कारखाने हैं और जो कृषि का क्षेत्र है

[अ. विश्वनाथ पाण्डेय]

उनमें उत्पादन और अधिक बढ़े। जब यह अवमूल्यन रुपये का हुआ तो सिर्फ इस सदन में ही नहीं शहरों में ही नहीं बल्कि देहातों में भी, बाजारों में भी सड़कों पर भी, रेलों पर भी यानों देश के कानों कानों में और विदेशों में भी चारों तरफ इसकी चर्चा होने लगी। इसका कारण यह है कि किसी देश के अन्दर कोई गम्भीर परिस्थिति पैदा हो जाती है तब ही इस अवमूल्यन का सहारा लिया जाता है। इस अवमूल्यन से विदेशी मुद्रा में और अन्दरूनी रुपया में, जो आपका रुपया है, उसमें 30.5 को गिरावट आ गई है, बर्बाद हो गई है। यह स्वाभाविक है कि इस पर विचार विमर्श किया जाए। इसके अनेक कारण हैं। अनेक कारणों से बर्बाद हो कर अवमूल्यन हमको करना पड़ता है। इसमें सरकार ही दोषी नहीं है। सरकार के सामने ऐसी विशेष परिस्थितियाँ आईं जिनको दूर गुजर नहीं किया जा सकता था और उन विशेष परिस्थितियों का सामना करने के लिए ही सरकार को अपने रुपये का अवमूल्यन करना पड़ा है। सरकार को ऐसा करते हुए कोई खर्ची का अनुभव नहीं हुआ है, बल्कि तकलीफ ही हुई है। अवमूल्यन के जो कारण हैं वे मैं आपको बतलाना चाहता हूँ।

पहला बात तो यह है कि 1962 में हमारे ऊपर चीन का आक्रमण हुआ। उसके बाद लगातार जो हमारा कृषि उत्पादन था, जो हमारी फसलें थीं, उनमें कमी आई, हमारा उत्पादन जो वृषि का था वह कम होना गया। 1965 के अन्दर पकिस्तान का हमारे ऊपर आक्रमण हुआ जिसमें बीच अरब के क्रीब हमारा खर्चा हुआ। इसके बाद देश में भीषण सूखा पड़ा और इससे बहुत से हमारे प्रान्त प्रभावित हुए, बहुत से प्रान्त सूखे से ग्रसित हुए। महाराष्ट्र, मध्य प्रदेश, राजस्थान, गुजरात, आंध्र, मैसूर आदि में सूखा पड़ा। इनमें से बहुत से प्रदेश हैं जो कि बचत वाले राज्य हैं और भारत

के अन्य हिस्से को अन्न आदि सप्लाई करते हैं। चूँकि इनमें घोर सूखा पड़ा इस वास्ते ये दूसरे राज्यों को अपने उत्पादन में से कुछ नहीं दे पाये। इस सब के साथ साथ जो विदेशी सहायता हमें मिलती थी, विश्व बैंक से या अन्तर्राष्ट्रीय मुद्रा कोष से या बाहरी लोग जो हमें सहायता देते थे उस सहायता को भी उन लोगों ने देना बन्द कर दिया।

इसी के संदर्भ में मैं यह भी कहना चाहता हूँ कि जब बाहरी सहायता बन्द हो गई तो उद्योगों और कृषि को जो प्रगति थी वह धीमी पड़ गई, वह कम हो गई। जब भारत स्वतन्त्र हुआ था उस समय हमारे पास विदेशी मुद्रा एक हजार करोड़ से अधिक थी। लेकिन अप्रैल, 1966 में वह घट कर कुछ ही करोड़ रह गई। हमारे देश की विदेशी मुद्रा का जब इतना तक ह्रास हो गया तब कोई ऐसा कदम उठाना सरकार के लिए अनिवार्य हो गया था जिससे कि देश की आर्थिक स्थिति सुदृढ़ होनी। देश का शासन चलाने वाले जो लोग हैं उनका वह वर्तमान था कि देश की आर्थिक स्थिति को सुदृढ़ करने के लिए, उसको बलती करने के लिए, उसमें ताकत लाने के लिए वे कोई कदम उठाते। यह जो कदम उठाया गया है यह इतिहास उठाया गया है कि देश की आर्थिक स्थिति सुदृढ़ हो। अगर देश के अन्दर सरकार के पास पांच या छः अरब का स्वर्ण होता तो मैं समझता हूँ कि सरकार शायद इस अवमूल्यन का फ़ैसला नहीं करती।

मैं यह भी कहना चाहता हूँ कि सिर्फ भारतवर्ष में ही नहीं अवमूल्यन हुआ है बल्कि और भी बड़े बड़े जो राष्ट्र हैं, जैसे अमेरिका है, ब्रिटेन है, रूस है, जापान है, चेकोस्लोवाकिया है, पकिस्तान इन सब ने अपने रुपये का अवमूल्यन किया है जब जब उनके ऊपर आर्थिक संकट आए हैं। आर्थिक संकट जब आता है तो आदमी अवमूल्यन का सहारा लेता है, देश इसका सहारा लेता है और अवमूल्यन करने के बाद अपने आपको बलवती तथा सुदृढ़ वह बना लेता है।

अमरीका, ब्रिटेन इत्यादि जितने देश हैं उन्हें अपनी मुद्रा का अवमूल्यन करके अपने देश की आर्थिक स्थिति को ऊंचा किया है।

यह ठीक है कि अवमूल्यन कर देने से देश को कुछ हानि भी होती है और हमें भी होगी। जो विदेशी ऋण हमारे ऊपर हैं उनको हमें अधिक मूल्य में चुकता करना पड़ेगा। आयातित जो माल है उसके लिए हमको अधिक रुपये देने पड़ेंगे। चौथी पंच-बर्षीय योजना का जहां तक सम्बन्ध है, उसको कार्यान्वित करने के लिए हमें अधिक विदेशी मुद्रा की आवश्यकता पड़ेगी। लेकिन अवमूल्यन से जहां हमको हानि होने की आशंका है वहां साथ ही साथ हमको लाभ भी होगा। जो हमारा विदेशी भुगतान है उस में इससे सन्तुलन आएगा। जो हमारा निर्यात है वह बढ़ेगा और जो आयात है उस पर नियंत्रण लगेगा। आयात में मुगभता भी आएगी और इतका परिणाम यह होगा कि धीरे धीरे हम आत्मनिर्भरता की तरफ जाएंगे। अन्य देश जोकि भारत में अपनी पूंजी लगाना चाहते हैं वे आकर्षित होंगे और इस देश में अपनी पूंजी लगायेंगे। भारतवर्ष के लोग जोकि विदेशों को जाना चाहते हैं विदेशी मुद्रा की कमी को वजह से और महंगाई की वजह से कम जायेंगे और जो विदेशी लोग भारत में आयेंगे, जो पर्यटक भारत आयेंगे उनसे भारतवर्ष को विदेशी मुद्रा मिलेगी। अब और अधिक जंगल में न्यटक भारतवर्ष आयेंगे और ऊँचा विदेशी मुद्रा भारत को मिलेगी। पर्यटन उद्योग जो है उसका विकास होगा। इसके साथ साथ विदेशी मुद्रा की जो चोरी होती थी वह भी नहीं हो पाएगी। निर्यात अधिक होगा। देश के अन्दर जो मुद्रा स्फूर्ति है उस मुद्रा स्फूर्ति में भी रुकावट आएगी और उसमें कमी होगी। हमारे उद्योगों की क्षमता बढ़ेगी और देश में कारखानों का उत्पादन, खेती का उत्पादन, अन्न का उत्पादन बढ़ेगा। मैं समझता हूँ कि अगर उचित उपाय किया जाए तो दस वर्ष के अन्दर अन्दर हमारी विदेशी मुद्रा आठ सौ करोड़ से बढ़

कर चौबीस सौ करोड़ हो जाएगी। यदि ऐसा हो गया तो आपको विदेशों से कोई सहायता लेने की आवश्यकता नहीं पड़ेगी और देश आत्मनिर्भर हो जाएगा।

इस बात पर भी ध्यान दिया जाना चाहिए कि अवमूल्यन का लाभ तभी हो सकता है जबकि इसके बाद का जो प्रोग्राम है उसको उचित तरीके से कार्यान्वित किया जाए। इंडोनेशिया ने भी अवमूल्यन किया था लेकिन उसका यह कदम सफल नहीं हुआ और वह इसलिए नहीं हुआ कि अवमूल्यन के बाद की जो कार्रवाई थी और जोकि उसको करनी चाहिए थी उसको उसने नहीं किया। हमारे विरोधी दल के लोग कहते हैं कि भारतवर्ष की सरकार ने विश्व बैंक के सामने घूटने टेक दिये हैं, अन्तर्राष्ट्रीय मुद्रा कोष के सामने घूटने टेक दिये हैं, अमरीका के सामने घूटने टेक दिये हैं। मैं समझता हूँ कि यह बंकर की बात है। हमारे देश की अपनी नीति है, अपनी विदेश नीति है इसकी परिस्थितियाँ हैं, अपनी इसकी आर्थिक योजना है समाजवादी इसकी विचारधारा है और इनके अन्तर्गत रहते हुए यह सरकार कार्य कर रही है और किसी भी सामने यह घूटने नहीं टेक सकती है। जो कि इसका अपना विचार होगा, जिस चीज को यह सर्वोत्तम समझती होगी उसी के अनुसार यह कार्य करेगी। यह किसी दूसरे की बात को यदि वह ठीक नहीं हो, नहीं मान सकती है। हमारी सरकार इस बात को समझती है कि बिना अवमूल्यन किये हुए हमारी आर्थिक योजना आगे नहीं बढ़ सकती है, बिना अवमूल्यन के हमारा कल्याण नहीं हो सकता है तभी उसने इस कदम को उठाया है। मैं समझता हूँ कि अब हमारी जो आर्थिक प्रगति है वह तेज होगी और हम आत्मनिर्भरता की ओर अग्रसर होंगे और देश की आर्थिक तरक्की होगी।

अन्त में मैं तीन चार बातों की ओर आपका विशेष ध्यान दिलाना चाहता हूँ। मैं समझता हूँ कि अब समय आ गया है कि

[श्री विश्वनाथ पाण्डेय]

हमारे देश को नौकों का राष्ट्रीयकरण कर देना चाहिये। इसके साथ साथ आयात और निर्यात जो है उनका भी राष्ट्रीयकरण किया जाना चाहिये। देश के अन्दर जितने काला बाजार करने वाले लोग हैं, जितने मुनाफा-खोर लोग हैं, जितने सचयखोर लोग हैं, जितने तस्कर करने वाले लोग हैं उनके विरुद्ध कठोर से कठोर कदम उठया जाना चाहिये। पंजाब की सरकार ने जिस तरह से कटोर कदम उठये हैं और इन लोगों को उसने दण्ड दिलाने की व्यवस्था की है, इन लोगों को पकड़ने की व्यवस्था की है, और कर रही है उसी तरीके से हर प्रान्त में किया जाना चाहिये ताकि मूल्यों में वृद्धि न हो। यदि मूल्यों में वृद्धि हो जाएगी, यदि मूल्यों में वृद्धि होती रहेगी तब अवमूल्यन का कुछ लाभ नहीं होगा और यह जो कदम उठया गया है, सोच समझ कर, पूरे तौर पर विचार करने के बाद उठया गया है। यह तभी सफल हो सकता है जबकि सरकार कठोरता से इन कामों को करे। और यह तभी हो सकता है जबकि देश का प्रत्येक वर्ग चाहे विरोधी पक्ष हो या इतर वैठने वाले लोग हों, चाहे कारखाने वाले हों और चाहे मजदूर हों, चाहे कृषि कार्य में लगे हुए लोग हों और चाहे देश की दूसरी जनता हो सभी सम्मिलित रूप में इस कार्य में सहयोग करें। जिस तरह से चीनी आक्रमण के समय में और पाकिस्तानी आक्रमण के समय में हम एक मत हो गए थे, हम एकता के सूत्र में बंध गए थे और हमने आक्रमणकारियों का मुकाबला किया था और एकता की भवना सर्वत्र व्याप्त हो गई थी उसी तरीके से अब भी सभी लोगों का चाहिये कि चाहे वे शहरों में रहने वाले हों या गांवों में रहने वाले हों, चाहे कृषि की पैदावार करने वाले हों या कारखानों में उत्पादन करने वाले हों, चाहे सरकारी कार्य में लगे हों या गैर सरकारी कार्य में लगे हों सभी का फर्ज है कि जिस तरीके से अवमूल्यन हुआ है रुपये का और उसके पीछे जो विचार है, जो

आधार है, उसको वे कार्यान्वित करें। यह तभी हो सकता है जब लोग सहयोग करें और अनुशासन में रहें, संयम बरतें। इसके साथ साथ यह भी आवश्यक है कि मितव्ययता बरती जाए सर्वत्र। कांग्रेस सरकार को दोषी ठहराने से, पंचवर्षीय योजना का विवेचन करने से काम नहीं चल सकता अब तो अवमूल्यन हो गया है और इसके पक्ष और विपक्ष में बहुत सी बातें कही जा चुकी हैं। अब समय आ गया है कि इसको कार्यान्वित किया जाये, दृढ़ता के साथ कार्यान्वित किया जाए।

उपाय यह महं दय : श्री पाराशर ।

श्री ओंकार लाल बेरवा (कोटा) : उपाध्यक्ष महोदय, मेरी पार्टी के तीन मिनट बाकी हैं। वह टाइम मुझे दे दिया जाये।

उपाध्यक्ष महं दय : अब नहीं मिल सकता है।

श्री ओंकार लाल बेरवा : क्यों नहीं मिल सकता है? जब दूसरी पार्टियों के तीन, तीन सदस्य बोल चुके हैं, तो मुझे क्यों नहीं बुलाया जा सकता है?

उपाध्यक्ष महं दय : माननीय सदस्य बैठ जायें। आपकी पार्टी से एक सदस्य पहले बोल चुका है। मैंने श्री पाराशर को बुलाया है।

श्री कु० चं० शर्मा (सरधना) : बाब में टाइम मिल जायेगा।

श्री ओंकार लाल बेरवा : अगर मिनट जायेगा, तो ठीक है। मैं बैठ जाता हूं।

श्री पाराशर (शिवपुरी) : उपाध्यक्ष महोदय, मैं आपका आभार है कि आपने मुझे इस विषय पर बोलने का अवसर दिया है।

श्री हुकुम चन्द कछवाय (देवास) : उपाध्यक्ष महोदय, मैं आप की व्यवस्था चाहता हूं। इतने अच्छे ढवता बोल रहे हैं और सदन में गणपूर्ति नहीं है।

उपाध्यक्ष महं दय : घंटी बजाई जा रही है—अब कोरम हो गया है। श्री पाराशर अपना भाषण जारी रखेंगे।

बी वाराधर : उपाध्यक्ष महोदय, अव-मूल्यन के सम्बन्ध में काफी अधिक बहस हो चुकी है। इस के गुण-दोषों के बारे में बहुत कह कर मैं इस सदन का समय बर्बाद नहीं करूंगा। अवमूल्यन की जो अच्छाइयां हैं, उन से इन्कार नहीं किया जा सकता है। सरकार ने जो अवमूल्यन किया है, वह कुछ इस दृष्टि से नहीं किया है कि उसका इरादा देश का अहित करने का था। सरकार ने अव-मूल्यन इस लिए किया कि उसके लिए अव-मूल्यन करना जरूरी हो गया था। इस कारण सरकार ने दृढ़ता से अवमूल्यन का कदम उठाया और मैं उसका समर्थन करता हूँ।

इस के साथ ही इस अवमूल्यन के परिणामस्वरूप जो परिस्थितियां उत्पन्न ई हैं, मैं सरकार का ध्यान उन की ओर आकर्षित करते हुए उम्मीद करता हूँ कि वह उन परिस्थितियों का मुकाबला दृढ़ता से करेगी। कोई साहसिक कदम उठा लेने मात्र से देश का हित नहीं हो जायेगा। यदि मझे अवमूल्यन से पहले इस बारे में अनजो राय देने का अवसर मिला होता, तो मैं निश्चित रूप से यह राय देता कि अवमूल्यन नहीं किया जाना चाहिए, क्योंकि देश में एक ऐसी परिस्थिति उत्पन्न की जा सकती थी, जममें अवमूल्यन के बिना भी देश का काम चल सकता था। लेकिन चूंकि सरकार ने अवमूल्यन कर दिया है, इसलिए मैं उस का समर्थन करते हुए यह कहूंगा कि उसके परिणामस्वरूप जो खराबियां उत्पन्न हुई हैं, सरकार को अब सावधानी के साथ उनका मुकाबला करना चाहिए। दृढ़ता के साथ उनको दूर करना चाहिए। यदि ऐसा नहीं किया गया तो जिस संकट के बीच में हम इस समय खड़े हुए हैं, वह और भी गम्भीर हो जायेगा। केवल अवमूल्यन करने से ही हमारा काम नहीं चल जायेगा। अवमूल्यन करके हमें अपनी आंखें बन्द नहीं कर लेनी चाहिए। जिस तरह तूफान या किसी अन्य खतरे को देख कर सतुर्मुख अपना सिर रेत में दबा

लेता है, अगर वैसे ही सरकार ने अवमूल्यन कर के यह समझ लिया कि केवल अवमूल्यन करने से ही देश का हित हो सकेगा, तो यह उसकी गलती होगी।

इस प्रश्न को मैं एक किसान की दृष्टि से सोचता हूँ। सरकार बार-बार बड़े उद्-घोष से कहती है कि हम कीमतों को नहीं बढ़ने देंगे। सरकार ने अनाज, गन्ना आदि कुछ चीजों की कीमतें तय कर के, उन पर कंट्रोल कर के, उन की कीमतों को बढ़ने से रोका है। किसान सोचता है कि मेरे माल की कीमत तो सरकार बढ़ने नहीं देगी। सरकार ने स्वयं मान लिया है कि बाजार में चीजों की कीमतें निश्चित रूप से पंद्रह परसेंट बढ़ गई हैं। किसी चीज की कीमत थ्यादा बढ़ी है और किसी चीज की कीमत कम बढ़ी है। सरकार ने यह भी माना है कि रुपये की कीमत 30.35 परसेंट घटी है। इस का तात्पर्य यह हुआ कि किसान को अपने माल का जो एक रुपया मिलेगा, उस एक रुपये के द्वारा किसान बाजार में जाकर केवल 60, 65 पैसे का माल खरीद सकेगा। मैं नहीं समझता कि सरकार की इस नीति का तात्पर्य क्या हुआ कि वह मूल्यों को बढ़ने नहीं देगी। क्या इसका तात्पर्य यह हुआ कि सरकार हिन्दुस्तान का अन्न पैदा करने वाले किसान को बर्बाद करना चाहती है। मझे सरकार की इस नीति में कोई विशेष साम्य या औचित्य नजर नहीं आता है। सरकार को दृढ़ता के साथ कहना होगा कि यदि किसी चीज का मूल्य बढ़ेगा, तो उसका मूल्य बढ़ाना भी होगा और यदि उस को घटा कर रखने की आवश्यकता हुई, तो कंट्रोल कर के वह घटाया भी जायेगा।

चूंकि हमारे यहां विदेशी मुद्रा की कमी है, इस लिए सरकार विदेशी ऋणों को माल के रूप में भी चुकाती है। यदि हम पहले एक डालर के बदले अमरीका को चार पांच रुपये का माल देते थे, तो अब हम एक डालर के बदले में साढ़े सात

[श्री पाराशर]

रूपये का माल देंगे। यानी किसान अपने खेत में जो पैदा करेगा, हमारे यहाँ जो वृषि और उद्योग की जो पैदावार होगी, अबमूल्यन के बाद अब हमको डालर के बदले पहले से ड्योढ़ा माल देना पड़ेगा। इस का अर्थ यह हुआ कि हम अपने यहाँ जो पैदावार बढ़ाना चाहते हैं, हम उस में से पूरा कर्जा भी नहीं चुका सकेंगे, उस में से पूरा व्याज भी नहीं चुका सकेंगे। इस स्थिति में यह समझ में नहीं आता कि सरकार इस देश की अर्थ-व्यवस्था को किधर ले जा रही है।

अगर अबमूल्यन से पहले मुझे इस के बारे में अपनी राय देने का अवसर मिलता, तो निश्चित रूप से मेरी राय यह होती कि सरकार पहले राष्ट्र की सम्पत्ति का राष्ट्रीयकरण करे। अभी मुझसे पहले बोलते हुए श्री विश्वनाथ पाण्डेय ने कहा है कि बैंकों और आयात-निर्यात का राष्ट्रीयकरण किया जाए। अब समय आ गया है कि अब हम विदेशी ऋण के आधार पर अपनी अर्थ-व्यवस्था का संचालन करना बन्द कर दें। विदेशी ऋण को आज गलत तौर पर, आमक रूप से, एड, सहायता कहा जाता है। वह न एड है और न सहायता है। वह निश्चित रूप से हमारे किसानों की सीधी-सादी भाषा में एक कर्जा है। अगर हम विदेशी ऋण के रूप में मिलने वाले धन के आधार पर राष्ट्र की अर्थ-व्यवस्था को संचालित करना चाहते हैं, तो निश्चित रूप से हमारे देश का भविष्य खतरे में है। इस लिए इस देश की अर्थ नीति के संचालन के लिए बाहर देखने के बजाये देश के अन्दर देखना होगा। सरकार को राष्ट्र की सम्पत्ति का राष्ट्रीयकरण करना होगा। सरकार को इस बात की कोई न कोई सीमा बांधनी होगी कि कोई व्यक्ति इस मूलक में अधिक से अधिक कितनी सम्पत्ति रख सकता है या कमा सकता है और उस सीमा से बाहर की सम्पत्ति

राष्ट्र की होगी। अगर सरकार ने ऐसा न किया, तो राष्ट्र का वर्तमान संकट और भी गम्भीर हो सकता है।

यदि सरकार ने चीजों के मूल्यों को कंट्रोल नहीं किया, तो हमारी सब योजनायें बेकार साबित होंगी। सरकार ने दिल्ली में सुपर बाजार के रूप में एक छोटा सा कदम इस दिशा में उठाया है। अगर उसने देश के कोने कोने में इस तरह की दुकानों और स्टोर्ज का जाल न बिछाया जहाँ से उपभोक्ताओं को ठीक कीमत पर चीजें मिल सकें, तो इस देश की अर्थ-व्यवस्था एक बहुत बड़े खतरे में पड़ जायेगी।

सरकार के इस कदम से ऐसी स्थिति पैदा हो गई है कि गरीब ज्यादा गरीब हो गया है और अमीर ज्यादा अमीर हो गया है। उदाहरण के तौर पर जिस दिन अबमूल्यन हुआ, उस दिन एक सेट बम्बई से आगरा के लिए चले। आगरा पहुंचने से पहले अबमूल्यन हो गया। वह अपने साथ कई हजार तोले सोना लेकर चले थे। अबमूल्यन के कारण सोने का मूल्य बढ़ने से उन को लाखों रुपयों का फायदा हो गया। मैं यह पूछना चाहता हूँ कि अबमूल्यन के फलस्वरूप इस प्रकार जो धनी और धनी होता जा रहा है, उसकी सम्पत्ति को राष्ट्र के खजाने को समृद्ध करने के लिए सरकार ने क्या किया है?

श्री हुकम चन्द कच्छबाय : क्या यह सोना चौदह कैरट का था?

15 hrs.

श्री पाराशर : एक पाँड अथवा एक डालर के बदले में जितना माल हम अबमूल्यन के पहले भेजते थे, उससे ठीक ड्योढ़े वजन का माल हमको अबमूल्यन के बाद भेजना पड़ेगा। पैदावार तो पचास परसेंट बढ़ी नहीं है। ऐसी दशा में देश कर्जा और सूद कैसे चुकायेगा? इस प्रकार अधिकार पैदावार का हमारा जो भार है,

वह बेकार हो जायेगा, क्योंकि जो हम बढ़ायेंगे, वह सारे का सारा कर्ज के चुकाने में विदेशों में चला जायेगा। हमें उम्मीद थी कि आप बहुत भारी एक्सपोर्ट टैक्स लगाकर शायद इस परिस्थिति को संभालेंगे लेकिन वैसे भी तो आप नहीं कर रहे हैं। इसलिए उपाध्यक्ष महोदय, मैं निवेदन करता चाहता हूँ कि जहां सरकार ने अवमूल्यन किया है, वहां वहां अवमूल्यन के बाद की परिस्थिति को संभालने के लिये निश्चित रूप से उस को उपभोक्ता के उपयोग की वस्तुएं वस्तुओं को एक नियत मूल्य पर हूंचाने की देश व देश-व्यापी व्यवस्था करनी चाहिये। आप पर यह इल्जाम लग सकता है कि आप देश को साम्यवाद की तरफ ले जा रहे हैं, लेकिन आप उस इल्जाम को वर्दाश कर लीजिये लेकिन ऐसी व्यवस्था अवश्य कीजिये। अगर आप यह नहीं करेंगे तो देश खतरे की ओर जा रहा है। आप सभी प्रकार की राष्ट्रीय संपत्ति का राष्ट्रीयकरण करिये, ठोस कदम उठाइये, साम्यवाद की तरफ देश को ले जाने का इल्जाम लगता है तो लगने दीजिये। इस अवसर पर यही एक ऐंसा सुझाव है जिस पर दृढ़ता के साथ अमल करके आप इस राष्ट्र को संकट की ओर जाने से बचा सकते हैं। वरना देश में संकट साफ नजर आ रहा है और मुझे इस बात को कहने में कोई हिचक नहीं है कि यदि इसी प्रकार की नीति नहीं, विदेशों से कर्जा लेते रहे तो अध्यक्ष महोदय, अभी मैं एक गांव में गया था, जहां की परिस्थिति यह थी कि कुछ बेजमीन किसान जो थे, लैंडलेस लेबरर जिन को कहते हैं, उन से हमने पूछा कि आप के ऊपर कितना कर्जा था जो आप ने इन से लिया था तो उन्होंने ने सौ दो सौ रुपये बताये। पूरी जिनदगी हो गई उसी दो सौ रुपये कर्ज के एबज में आज भी आजादी के 19 वर्ष बाद भी वह उन के यहां भजदूरी कर रहे हैं और खूबी खूबी रीटियों से अपना पैट पाल रहे हैं। मुझे आशंका है कि

सारा हिन्दुस्तान इसी तरह अमेरीका का मोहताज, उस का मजदूर बन जाने वाला है। डालर की एबज में हम कमा कमा कर जहाज भर भर कर भेजते रहेंगे और हमारा कर्जा तो क्या, ब्याज भी कभी नहीं पटेगा अगर अवमूल्यन इसी तरह करते रहे चलता रहा।

ऐसी स्थिति में हमारा एक सुझाव है। इस प्रकार में जो अवमूल्यन हुआ है, उस से हमारी जो परिस्थिति बिगड़ी है, समाजवाद की तरफ चलने का जो लक्ष्य हमने घोषित किया था, उस से हम अचानक अपने को हटा हुआ पाते हैं, उस से बचने के लिए हमें गम्भीर और ठोस कदम कुछ इस प्रकार के उठाने चाहिए और साथ ही साथ यह देखना चाहिए कि वेतन भोगी, मजदूर और किसान इन तीन पर क्या भयंकर कुठाराघात आप के इस अवमूल्यन का नड़ा है? अगर आप ने उन की परिस्थिति को देखकर और उन्हें राहत नहीं पहुंचाया तो यह अवमूल्यन निश्चित रूप से लाभदायी नहीं सिद्ध होगा और अगर आप ने उन की परिस्थिति पर सोच विचार कर उन्हें राहत पहुंचाया तो अवमूल्यन लाभदायी होगा, देश को संकट से निकालेगा और देश जो आर्थिक संकट में पड़ा हुआ है जिस के लिए आपने अवमूल्यन की दवा दी है, वह दवा कारगर हो जायेगी। इसलिए आप विचार करके ठोस कदम उठाये। अगर नहीं उठाये तो निश्चय रूप से देश की स्थिति और खराब होगी। इन शब्दों के साथ मैं पुनः आप का आभार प्रकट करता हूँ।

उपाध्यक्ष महोदय : आचार्य कृपालानी।

श्री हुकम चन्द कछवाय : इतने बड़े वक्ता बोल रहे हैं श्रीमान, सदन में वित्त मंत्री को हाना चाहिए।

Mr. Deputy-Speaker: Order, order. You are unnecessarily obstructing the proceedings of the House. Please sit down.

श्री हुकम चन्द कच्छवाह : आप को पता हीना अध्यक्ष महोदय ने पिछले दफा निर्णय किया था कि महत्वपूर्ण बहस के समय मंत्री को सदन में मौजूद रहना चाहिए। आप उन को बुलवाइये।

उपाध्यक्ष महोदय : आप बैठ जाइये।

Shri J. B. Kripalani (Amroha): Mr. Deputy-Speaker, Sir, after devaluation, our Prime Minister was kind enough to invite me along with other Opposition Members to come and discuss this subject of devaluation—she has not given the date—and I write to her that devaluation was now a fact and that it was irrevocable. You cannot unscramble a scrambled egg. If this decision has got to be reversed, it can only be reversed by a new Government. Even then, any party coming to power cannot so easily repudiate what has been done by a former Government. It must be understood, in a democracy, that if the people choose a bad Government, they must be prepared that their nation would suffer, as we have been suffering these days.

This devaluation was neither necessary nor inevitable. It is an international pressure being brought upon England to devalue the pound but they are trying to find out methods by which they will not be obliged to devalue the pound. What is the effect of this devaluation? There is demoralisation in the country and there is discredit in foreign countries because they think that this is the first devaluation and there may be others.

Example is given of devaluation in other countries. But in those countries, devaluation was resorted to in the interest of the country and not because of the interest of their creditors. We have taken this step not in our interest but in the interest of our creditors. There are certain conditions for success even in a bad devaluation. These are that there should be a kind of free trade and elasticity also in exports and imports. Neither our ex-

ports nor our imports are elastic. Now, let us see the effect of this devaluation on our exports. 83 per cent of our exports are traditional exports and these sell on merit and also these sell in the competitive market so that our exports which are expandable are only 17 per cent and these 17 per cent exports have slumped after devaluation. There is no export now of these items and when it is resumed, we will have to pay a greater subsidy than what we have been paying hitherto.

Then, as I said, our exports are traditional. We cannot increase these traditional exports, such as, tea, jute, tobacco and such other things. We have gone to the limit to which we can export these 83 per cent of our exports. Even on these exports, there is a counter-balancing export duty. The Export Duty Bill has already been passed in the upper House. Where is the (गुजाइज) scope for expanding our exports?

As regards imports, the Government has been saying for all these days that they have curtailed imports to the last degree and that there can be no other curtailment. What are the main items of our imports? First of all, there is food; then, there is machinery, then, there are certain kinds of steel, then copper and then defence equipment. Can we diminish these imports in any way? They are our essential imports and they will cost 57 per cent more than what they cost before. The balance of trade has been unfavourable from the beginning of our career, after Independence, though we had Rs. 100 crores of foreign exchange—I do not know what happened to that—and our balance of trade with almost every country, even a country like Rumania, is against us. The balance of payment against us will be much more than before.

Then I come to the budget. There are certain items in the budget which cost us more; for instance, food subsidy; it is at the point of Rs. 200 crores in the current year. Even if our agricultural projects succeed, for

the next five years, we will have to pay a subsidy of at least Rs. 150 crores. Then we have to pay for fertilisers and pesticides and that would come to about Rs. 50 crores. Then we have to get petrol and petroleum products which again will take another Rs. 50 crores. The Government will not be able, in any way, to balance their budget; they have never done it and they will be much less able to do so now and they will again resort to inflation. I have said in a previous speech that inflation is pick-pocketing. It is the worst kind of taxation that you can impose upon the people. It strikes both the rich and the poor alike. As I said in one of my previous speeches, if a rich man steals, it is said that his suffering from 'kelptomania, but if a poor man steals, then it is said that he is a thief. When the Government steals from our pocket, it is called deficit financing.

An hon. Member: A fine definition.

Shri J. B. Kripalani: Then I come to prices. They say that they will check the prices. What were they doing all these days? I ask these Johnnies as to what they were doing all these days. Prices have been increasing and increasing ever since we became independent and every time they have said that they will check the prices and it is all of a sudden that they have discovered that the prices have increased by 85%. Now they say that they will check prices. This Government will never be able to check price—it has tried it,—because its writs do not run, its orders are not obeyed; it is not efficient; it is not hard working. They say that they will curtail prices by opening, what you call, Super Bazaar. I do not know what will happen to this Super Bazaar after a few days. How many Super Bazaars are you going to open? What about villages?

To give you a concrete example, in one public sector undertaking, the Director or whoever was the Head, one day before his retirement, as it has appeared in the paper, gave a 33%

wage rise to the employees. How are you doing this? Everywhere there is a demand for greater dearness allowance and greater amount of wages. What is the economy that you can make? Of course, it is impossible for this Government to effect any economy. Even in our private life we see that when we have increased our expenses and we want to diminish them, then it becomes very very difficult to diminish the expenses. We have been increasing our expenses; that, I can say with confidence. I can say that 25% of the employees can be dispensed with from every office and efficiency will increase and not suffer. I would say that it will be more than 25%, but that is the minimum that can be dispensed with. How did this 25 or 30 or 40 per cent increase of employees come about? Because everybody wanted to bring in his cousin, brother-in-law, his neighbour-in-law, his cousin-in-law and his provincial men in the administration; they went on indiscriminately adding to the services according to Parkinson's Law with vengeance. Now they cannot diminish it because the employees not only want more dearness allowance but they say, "you shall not diminish the employment; you should have no retrenchment". In U.P. this was a double cry: "give us more allowance and no retrenchment at all". In every factory that is the cry. So even if this economy drive succeeds, what is saved will be taken away by the dearness allowance. Unless you give them, you cannot carry on. You have made your laws in such a way that even your administrative services go on a strike. I have never read in history that the administrative services of a government go on a strike. This is what is happening. It is all topsyturvy. You have made such laws for labour and for your own employees that they can go on a strike. In U.P. I saw that all employees took one day's casual leave on the same day. Causal leave is taken when a person is ill or when he has some very very important business to attend to and then also it is taken with permission. All the employees in U.P. on one day

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fell ill or had some very very important business to attend to.

Shri Nambiar (Tiruchirapalli): To get more dearness allowance.

Shri K. N. Tiwary (Bagaha): They were made to fall ill by your friends—Communists and others.

Shri J. B. Kripalani: What will be the effect of devaluation on our Plans? They are already top-heavy. Now you will have to spend on our Plans much more, at least 57% more. Our physical targets will be progressively less and less; they will go on shrinking; and the money spent on these Plans will be more and more.

Then I come to loans. It is a very wonderful thing. I do not know whether the House knows that we have loans even now to the extent of 3 to 5½ billion dollars—dollars, and not rupees. This is one-seventh of the total debts that all the under-developed countries have incurred. Then they have provided for 900 million dollars aid per year; in five years it will come to 4½ billion dollars. 5½ billion dollars plus 4½ billion dollars make ten billion dollars. Even the interest on these 10 billion dollars at the rate of 6% or even at the rate of 5%, will swallow away all our revenue.

Dr. M. S. Aney (Nagpur): That is correct.

Shri J. B. Kripalani: How much more shall we have to spend on these plans? As I have said, it will be 57 per cent more. And what would be the physical targets achieved? They will be 54 per cent less. Not only shall we have to pay 57 per cent more on the loans but we shall have to pay 57 per cent more on interest also and also on service charges, commission, this, that and the other.

Then, there is the defence equipment. We cannot do without this because our Defence Minister has told us that not only Pakistan but also

a bigger and more powerful nation like China is sitting on our borders, and we shall have to spend progressively more and more on our defence budget, and it will cost us more and more. Most of these defence equipment comes from America. The goods that America produces are 30 per cent more in price than goods produced in England or in Germany or in Japan. They do not send us dollars but they send us goods. We are told that when we take loans from America, they are without strings. But they do not tell us that the greatest string that there is, is that we are getting only their goods and not their dollars, and these goods cost 30 per cent more than in the free market; we are not allowed to purchase things from the free market in respect of the loans that we take from America.

Then, it is said that if we did not devalue, the rupee there would be less and less aid. I do not know on what basis our Government come to this conclusion. There is Pakistan, there is Ceylon, and there is Egypt and they are getting aid by absolutely bullying their creditors. Pakistan has joined the greatest enemy of America and yet it is getting aid and more aid than we can get. Ceylon is also doing it, and then this Nasser who does not care for anybody is getting it. Only in the case of India, it is said . . .

Shri Harish Chandra Mathur (Jalore): Everybody cares for those who do not care for anybody.

Shri J. B. Kripalani: If a government cares for every Tom, Dick and Harry, it had better get out.

Shri Harish Chandra Mathur: That was what I said.

Shri J. B. Kripalani: I say that Pakistan is functioning and it is functioning as well as we are functioning and its rupee is as worthless as our rupee, and yet it did not devalue its

currency. Similarly, the Ceylon currency is as worthless as our rupee, and yet it did not devalue its currency. Why did we devalue? Why did we yield to the pressure of a foreign Government or of the World Bank? We did so because we were utterly cowardly, and we did not depend upon ourselves. We go on accumulating debts just like a person who has already gone into liquidation. What does such a person do? He goes on spending indiscriminately because whether he goes into liquidation for one lakh or twenty lakhs of rupees is immaterial for him; in order that he may get these Rs. 20 lakhs and he may go on spending, he would say that his economy is quite sound, his shop is quite sound and it is not going into liquidation.

From every point of view, therefore from the point of view of exports, from the point of view of imports, from the point of view of our defence, from the point of view of the things that we send for, from the point of view of the things that we export, from the point of view of the morale of the people, from the point of view of our creditability in other markets, even from the capitalist point of view even from the point of view of our hope that we shall get capital from outside and build factories here—take it from me, the capitalists from outside will think twice before they invest in this country, because they will get their profits in rupees which they will have to change into dollars or pounds—there is no redeeming feature in the step that Government have taken for the ruination of this country and not for the prosperity of this country, not for making our economy but for destroying whatever economy we have had in our country. I am sorry I have to use very strong language, but when people's ears are deaf, one has to raise one's voice. I have been speaking in this House now for almost nineteen years, and I have seen that the Treasury Benches have absolutely plugged their ears. They do not listen at all. They think that they are all wise. Our first Prime

Minister had said that he was not all wise, that his party was not all wise and that his government was not all wise. But the Government are becoming more and more wise as the years go by, and the country is going down, down and down. And what do they do? Do they reflect at all upon what they are doing? I have seen Congressmen trying to pull Congressmen down.

Shri Kashi Ram Gupta: That is happening daily.

Shri Nambiar: That is a normal affair.

Shri J. B. Kripalani: Read the whole history of India. Every government in this country had been tyrannous, had been wicked and had cheating the people. But all those governments did not fall. And when did they fall? They fell when these cheats and robbers and rogues fought among themselves. It was so when the Rajputs fell. It was so again when the Mussalmans fell; it was so again when the Maharattas fell, as my hon. friend Dr. M. S. Aney will bear me out. It was so when the Sikhs fell in the Punjab. This country can be robbed and it can be bled white and people do not raise their voice, because whether Hindus or Mohammedans, we have inculcated this virtue in their brains or in their minds that to touch anybody's property is theft and it is sinful. So, even when they are dying, they do not touch the property of others. They have not yet learnt the modern economic science, that there can be no property except that it is socially produced and produced by all. Even if you put a Birla or a Dalmia or a Tata into a solitary island, he cannot produce any wealth there. There must be trains, there must be telephones and telegraphs, and there must be men and there must be markets and there must be order and peace. But I may tell you that if you put a labourer in a Robinson Crusoe's island he will produce more wealth than Tatas and Birlas. All wealth is socially produced and it

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must be socially distributed. This was what Gandhiji taught us, but we have forgotten all these things, and therefore, we are in this condition.

Mr. Deputy-Speaker: Now, Shri P. R. Ramakrishnan.

Shri Daji (Indore): Before we proceed further with the discussion, I would like to draw your attention and that of the House to the fact that when two senior Members were discussing important subjects we had been blessed with only two junior Ministers' presence here; there are only two junior Deputy Ministers; not one Minister of Cabinet rank is here. Either the Minister in charge of economic affairs or the Finance Minister must be here. Otherwise, for whom are we speaking? They are not showing even this courtesy to the House.

Shrimati Renuka Ray (Malda): I would like to support what Shri Daji has said. Not one Minister in charge of Ministries dealing with economic affairs is here.

श्री हुकम चन्द कछवाय : मैं ने आपत्ति की थी और आप ने कहा था कि आप बुलवाते हैं। लेकिन वह अब तक नहीं आये। पार्लियामेंटरी सेक्रेटरी ने कहा था कि वह बुलवाते हैं लेकिन वह अब तक नहीं आये। आप उन को बुलवाइये।

Shri Hari Vishnu Kamath (Hoshangabad): On a point of order. The Speaker has also given a directive to the Treasury Benches. This attitude is disrespectful and contemptuous of yourself and of the Speaker. They deserve a good rap, in fact a whack on their backs.

Shri J. B. Kripalani: They are deciding the fate of the Food Minister.

श्री हुकम चन्द कछवाय : सदन की कार्यवाही तब तक नहीं चल सकती है जब तक अन्ती महोदय न आ जाय। आप ने उन को

बुलवाया था लेकिन वह नहीं आए। भाषण समाप्त हो चुका है, लेकिन वह नहीं आए। आप उन को बुलवायें।

Shri P. R. Ramakrishnan (Coimbatore): Devaluation is the result of the serious economic situation that has arisen in the country, Government have taken a bold and historic decision which needed a lot of political courage. It is an irrevocable decision. Acharya Kripalani was right in pointing out that this decision has resulted in a lot of difficulties for this country. I entirely agree with him when he said that the liabilities in terms of servicing our external debts would be enhanced and our defence expenditure will go up. But still Government has taken this decision to devalue only in the hope that the economy of the country would become self-reliant and buoyant.

Before I come to the follow-up of devaluation, I would like to say a few words on the effect of devaluation on industry. There are many industries which have been set up in recent years which have borrowed a lot of foreign exchange for their import requirements. To that extent, the capital cost structure of these industries has risen. Unless these industries are allowed depreciation on the increased capital, unless they are allowed development rebates they will be in serious difficulties. Income tax laws should be so amended that these industries which have been set up in the recent past with a lot of foreign exchange should be allowed to depreciate and also take into account development rebates which are necessary on the increased capital cost.

There is also another difficulty that has arisen in the industries which are to be set up or are in the implementation stage. Because of devaluation, these industries require more capital now. This capital can only come either through increase of equity capital or through borrowings. In

these difficult capital market conditions, it would be difficult to increase the equity base. It is necessary, therefore, for these industries to rely solely on commercial organisations or financial institutions like the IFC or the ICICI for their additional resources. These institutions lend money only on the basis of certain debt-equity ratio which is fixed by Government or by common understanding. Unless this debt-equity ratio is changed, these industries will find it very difficult to implement these projects.

One of the strong points that have been advocated in favour of devaluation is that today the industrial output of the country is slowing down. The output could be much more if we had enough foreign exchange, to import components and also industrial raw materials. I would go back some years when these foreign collaboration arrangements were thought of. When foreign collaborations were allowed in this country, they were allowed very freely because at that time probably Government thought that it was the easiest way of setting up industries and the quickest way to industrialise. But unfortunately, it has resulted in the most costly way of setting up these industries. This has been the case not only in the private sector but also in the public sector. The capital cost has gone so high now that we have become almost non-competitive in the world.

Whenever these collaboration arrangements were made, the collaboration was always weighted against the Indian collaborator. It is true not only in the private sector but also in the public sector. CKD machines were allowed in the initial stages, import of 75—80 per cent components was allowed for many years. Even today industries which have been set up ten years ago are using components upto 25—30 per cent. This has resulted in complete depletion of our foreign exchange resources. I was surprised to see when I was in Ranchi just a few days ago that some of these public sector projects have

been set up on the basis of absolutely turn-key jobs which has resulted in high capital cost and the Capital structure has gone up three to four times. If you see the capital structure of our steel industry units and the heavy industrial unit at Ranchi, you would be surprised how anybody who had planned these public sector projects could have gone into such collaboration. We had a detailed discussion with the Chairman of the Corporation and I was surprised when he told me that some of these foreign technicians who have come have now absolutely no jobs but they are unable to stop them from coming or send them back. It has become a political question. In the Heavy Engineering Corporation in Ranchi, only 30—40 per cent of the production has been set up. I was surprised to hear the Chairman of the Corporation tell me that they are not even operating at 10 per cent of the capacity. This only shows that there has been an enormous wastage in foreign collaboration. That means we have not been able to get the required amount of know how in this country; somehow we have blindly gone into these foreign collaboration agreements both in the private sector as well as in the public sector, which has resulted in the depletion of our foreign exchange.

My suggestion, therefore, is that whenever a foreign collaboration agreement is signed, at least in the future no components should be allowed to be imported. If they come, let them come on the basis of know-how. I have no objection in paying a reasonable amount of know-how or technical fee, but no collaboration agreements should be entered into by this country in respect of any industry on a turn key job. We have reached a stage of development which does not involve any import of components. When industries were set up, especially industries which require raw materials which were not being produced in the country, the raw materials had to be imported. I do not mind import of raw materials like

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lead and copper in respect of which we have no base or resources, but what about industrial raw materials like wood pulp or special steels? When industries which use these industrial raw materials were given licences, I do not know why we have not taken into account the need to set up the ancillary industries to produce these raw materials. This is one of the reasons why we are in this difficult state of economic crisis in this country.

Whenever we have had an economic difficulty, it is apparent that we have not been able to raise our production. That means that the demands for our goods and services is much higher today than it was before. Therefore, our emphasis today, if there is to be any economic health in the country, should be on production, whether it is in the industrial sector or in the agricultural sector. How to effect this kind of production so that we can reach self-sufficiency and attain self-reliance in our economy?

One of the speakers preceding me, Shri Umanath, mentioned that because of automation in this country, a lot of unemployment has resulted. I would like to tell the hon. Member that even in the US, introduction of automation has resulted in some unemployment. But I cannot accept the thesis that automation or improving techniques in industry would result in unemployment, because today the country where the highest automation has been introduced is not the country where the highest unemployment exists. Therefore, the first criterion for higher production is higher workloads.

Today, in our country the workloads are very low. The man-hour production is pitifully low. If you compare it with United States or Germany or any developed country, the production in our country is very low per man-hour. Therefore, it becomes necessary,

if we want to raise our production, if we want to become competitive in the world, that we should raise the man-hour production. Therefore, I am against any wage freeze. I would like these industrial wages to be linked with production. Unless we on this, our production will not rise in this country at all.

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):
What about prices?

Shri P. R. Ramakrishnan: Whenever there is increase in production, the prices are bound to be low. Even if the wages are increased, it does not necessarily mean that the prices also would go up. Higher production means lower prices. Therefore, I feel that wages should be linked with production. Unless we link wages with production in this country, we will be in serious difficulties.

In the agricultural sector, increased production can only come through higher yields. We have almost reached the stage where we cannot develop new land. Almost all the available cultivable land has been cultivated, but if we want to increase production today in the agricultural field, it can only come through higher yields. That means higher yields can come only through greater fertilisation, making more water available, the use of pesticides, control of pests and introducing better strains of seeds. If you see the application of fertilisers in the world, India applies 3.07 kg. per hectare whereas Japan applies 217 kg. per hectare, Netherlands applies 518 kg. per hectare, and the world average today is 24.11 kg. per hectare. That means we are applying very little fertilisation which results in very low yields. Today if we are in a position to apply 3 million tons of fertilisers in this country, our output will rise to 110 to 125 million tons per year. That means we will be almost able to raise our food output by about 50 per cent by the mere application of fertilisers. Therefore it is necessary that from the

beginning of the fourth plan we should direct all our energies for the production of fertilisers. Of course, it takes time to produce fertilisers in this country, but in the meantime even by importing fertilisers into this country with the understanding that we shall pay back these fertilisers when the fertiliser production in this country improves, food production in this country can be improved to a very great extent, and I am sure that unless we become self-sufficient in food, we cannot be self-sufficient or self-reliant in our economy.

Many suggestions were made how to cut down our non-developmental expenditure in this country, and I do hope that in the years to come when we plan for the fourth plan we take into account that productivity in this country increases whether it is in the private sector or public sector, and production can only increase through greater output per individual. Unless we are production-conscious, we will never be able to become self-reliant or a self-supporting country.

Much has been talked about exports. Some suggestions were made that because of devaluation even those people who were not able to export because of the high prevailing internal cost will now be able to export. As Acharya Kripalani said, 83 per cent of our exports are of traditional agricultural products. So, only 17 per cent of the exports can be through other items. I do not see how these exports can go up unless we industrialise this country. The only products that we can export are engineering goods. That means that the engineering industry must develop very rapidly in this country, and if we want to equalise our imports with our exports only by developing the engineering industry, we can do that.

Shrima'l Renuka Ray: On June 6th, a spectacular and dramatic announcement of devaluation by the Government certainly had this effect of riveting or I should say focussing the entire nation's attention on a major problem, the economic crisis that we face to-

day, which is worse than any crisis that we have faced on that front since independence, and to that extent I think that perhaps this devaluation may be a blessing in disguise.

I do not want to go into its merits or demerits. About the merits, Government and many Ministers have spoken, and so have other Members, and the demerits have also been discussed in detail. There is only one point I would like to make, that an economic malaise has gripped our country. When a patient gets ill and is attacked by a disease, surely the first thing to do is to try to cure him by medicines. If medicines fail, then you may take to an operation, but here what have we done? Though we have talked about medicines, we have not done anything about that. What we have done is to rush into an operation. Even an operation needs preliminary steps like x-ray, blood test and so many other tests, and then you have the operation. All these things which are talked of as correctives afterwards and even the preliminaries were not taken before we went into the drastic operation of devaluation.

Devaluation is now a *fait accompli* and I do not want to dwell or dilate on that subject any more except to say that now it has become imperative on this entire country, on whichever side of the House we may be, whether we are on this side or the other, whatever rank or section of the community we may belong to, it is necessary for us to combine to see to it that further economic ruin does not take place at any cost.

I say this with a full understanding of the fact that we are facing elections soon. I say this all the same that the nation must come before any other interests, however important elections may be. Therefore, let us consider for a moment what steps have to be taken. I know that many of the steps are enumerated, but are we taking them?

Before I go into them in detail—I hope you will give me full time to discuss the question—I want to say first something in regard to this need for

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increase in the volume of our exports. Acharya Kripalani and other speakers have also spoken about it. I only want to point out one thing, that we have to remember that traditional exports are not touched by this; it is the non-traditional exports that may go up as a result of greater demand abroad, but it means that 57 per cent increase in the non-traditional volume of export must take place before we can reach a stage when we will be netting in more foreign exchange or improving our balance of trade position. That is one thing which we have to remember.

Then there is the question of liberalisation of import; it is for a very good purpose no doubt. 59 industries are to be liberalised with the idea and the hope that this will help productivity in the country and that the import of components will help the indigenous industry towards its growth. But I would like to warn the Government about it. Let them look into it. The Ministers concerned are not here. I want them to look into it very much because it is very important to see that this does not lead to import of items which compete with our own industries instead of being the ones that help our indigenous manufacture. That is important. They may be at a higher price and there may be deterrents on that score. Even so, it is necessary to see to it, because even with strict control Rs. 700 crores of imports allowed in the private sector have led to a position, and what is that position? A new rich community has arisen; a new rich community of trading interests, of people who have made more than 100 per cent profits and they have a great deal to do with the inflationary tendencies in the country, because they have much money to spend; this is something which we must not only stop, but at the same time, we must see to it that we do not allow anymore such things (Interruption).

An hon. Member: Election funds.

Shrimati Renuka Ray: We do not depend on that for our election funds. We must see to it that this kind of thing is stopped. Since I am talking about this new-rich, I may point out that the old adage, "the rich is getting richer and the poor is becoming poorer", is not strictly true in those terms. A certain type of wealthy persons whose money has eroded today are no longer rich. They have fixed incomes and they might have belonged to communities which had landed interests. But today this new-rich has arisen. I am not talking of those who add to productivity, but I am talking about the traders and also of contractors. We must take measures today, in view of the fact that we must bring down our expenditure, and to see that this huge building programme in the private as well as the public sector is stopped for the time being. In fact, there contractors are another new-rich element that is rising. I am not talking of those who add to productivity. There is the new-rich element that has arisen in society so that the poor may not be getting richer as we had wanted, though the infra-structure and such things have been laid. There is no doubt that the new-rich has come to displace the old wealthy to some extent and they are very pernicious elements in society. That is why I said, at the outset, what if devaluation results in proper attention to the economic issues in the country; then it may be a great blessing in disguise. Therefore, I would like the Government to take note of this, while they are dealing with the measures to bring the corrective steps arising from devaluation.

There is a lot said about deficit financing. There is no doubt about one thing. We are in the midst of what is called a runaway inflation; the prices are going up at an unprecedented rate. I believe, as do many others who believe in development, that built-in inflation is a necessity in a developing process, but there is a limit to it. There are certain aspects which have to be taken into consideration. One

of these is that the productivity of the nation must go up also. The national income goes up and is followed by increase in per capita income with the result that this kind of inflationary move does bring about development and improvement in living standards, and does not result in greater distress for the people.

That is quite different to this kind of thing that is happening today in India. I want to point out that up till the end of the second Plan and the beginning of the third Plan, we had reason for cautious optimism because this kind of price rise was not happening in any great measure. But it has since changed. There may be reasons and causes. I do not deny that the Chinese invasion and defence needs and other factors have a lot to do with that. But we have to take note of it and take the necessary steps in the right direction to check it effectively.

For instance, take this question of deficit financing again. When we are having an unprecedented inflation of this type, we may have deficit financing up to a point. We must have cuts in expenditure, and we must not only talk about the importance of food so that food imports are no longer necessary but we must see to it that it is done. I am all in favour of a self-generating economy. I do believe that it is necessary that while on the one side we deal with matters of the present, we must lay the seeds for growth in the future also, which we have been doing all along; but it is unrealistic today to talk of a Plan in figures at all, because when this inflation is going on in this manner, our whole Plan may be subverted by it. Therefore, in all humility, I would say to the Hon'ble Minister Shri Asoka Mehta and others, that while they are drawing up the Plan, it is very necessary that they lay the priorities right now. When I say that priorities should be laid right now, I know that they talk about agriculture having the first priority. I hope that the Plan that comes before this House will see to it that agriculture has got the first priority because projects or schemes like irrigation are

very necessary. We need not merely focus on fertilisers. I am afraid they are making a fetish of fertilisers. Fertilisers need water. Irrigation schemes are, therefore, most important. Let us have the whole gamut together. That is one thing that is most important. I hope the Government and the Planning Commission will take note of it.

Then, a country's break-through is made by the people of that country. It is one of the saddest things that even though we give lip-service to the development of the human material, that human resources must be given their proper position, yet, when the Chinese invasion came, the first thing that was done was to have a cut on the nation-building services. That is the most foolish thing that we can possibly do, because it is only the people who can make a break-through of all the difficulties of the present. What happened in Germany? Their monetary system went down the drain much further than what ours has gone up to now, and yet, from the very shambles after the war they have built a new economy which is thriving today. Is it not possible for us to realise even now that it is through the people that we can build a new this nation today in a way that all that is going wrong today will come right again? Unorthodox measures are required to deal with an abnormal situation.

I want to speak on two other subjects. One of them is food. On the food front, I would like to tell the Government that one thing. I know for instance that Shri C. Subramaniam, the Food Minister, himself believes in the proper working of the Food Corporation. He believes that we should have both monopoly procurement and distribution, and that they should be introduced in a country where there is a short supply of cereals and food necessities like this. He believes also—I am talking about his individual belief—that we should have a national policy on food today.

[Shrimati Renuka Ray]

15.58 hrs.

[SHRI SHAM LAL SARAF in the Chair]

We should have a national policy for food. They believe in all these things, but where have they brought it in? I want to refer to one small State which tried to meet the challenge because it had faced famine in the past, long before independence, in 1943. Therefore, with courage, we tried to take a bold step, and our Chief Minister and the Government tried to take a bold step forward by bringing monopoly procurement and distribution. What are you to do when the Government of India could not send the cereals that are needed for a state that is foreign exchange earner in jute and so does not grow enough food for itself. Mr. Vasudevan Nair and others have been talking about this theme yesterday. I ask them "How is it that instead of supporting this, you created disturbances in district after district, to spoil this monopoly procurement?" Many people including vested interests, deliberately told the people who had less than 5 acres of land that they have to pay levies, when they did not have to. Only those who had more than 5 acres had to pay levies on a graded scale. Except in those districts where this was explained to the people, in other places disturbances occurred.

Mr. Chairman: She should conclude now.

16 hrs.

Shrimati Renuka Ray: I am concluding.

I have no time now to go into the ramifications of the PL 480 food imports. In a normal year, our food imports are about 10 per cent—not of course this year. In reply to a question of mine on the floor of the House, Government gave a statement that destruction of food by animal pests is 10 per cent, destruction by

other diseases is 10 per cent and destruction due to storage arrangements is 5 to 7 per cent. This comes to about 27 per cent. Even if 12 per cent of this could be saved, if we focus our attention on that, there will be much improvement. I plead with the Government; the time has more than come to focus attention on this. Don't spend your time making arrangements for unloading ships at ports. That is difficult in itself and don't spend time on storage arrangements for imports alone. Think of storage arrangements for the foodgrain produced every year in this country. In that case we shall be able to prevent this terrible distortion of our economy, apart from this aid which has to be paid back.

Regarding the question of aid, I agree with Mr. Asoka Mehta that it is not aid, but it is loan; it is credit. Even the IMF people have said about the loans given to under-developed countries that the rates of interest are very unfavourable and should be changed. The loans given to us were at an increasing crescendo until the aftermath of the Indo-Pakistan conflict. Then came that 'pause' in aid. We realised this was not aid without strings. Aid without strings is all right, even at high rates of interest. But if aid can be stopped like this not only in the interests of our territorial integrity but of our very way of life, if such a thing can happen, we will not tolerate it much longer. I plead with the Government to take proper steps in this regard so that much talked of self reliance is achieved.

I am glad our Prime Minister has laid so much stress upon the public sector enterprises yielding profits. That is an essentiality. I am sure it will make a lot of difference.

Sir, I have no time to draw attention to various things which I wanted to do. There is a book on Kennedy dealing with Latin America by Mr. Schlesinger. The Finance Minister and his colleagues, if they have

not read that book, should read it because it is very important from the point of view of the fact that we have already devalued our rupee. Other Hon'ble members have quoted from that book. We have to be cautious and take all necessary steps.

I only want to say that economic recovery is possible whatever the ills be. I do not agree with those who think it is past repair, because it depends upon the people of this land, the people who have shown such splendid mettle at the time of the Chinese aggression, people who rallied as one united nation when the Indo-Pakistan conflict came. If today we take this opportunity to explain to the people that economic strength is more vital than military strength for a nation, I am sure we will get their willing response and that all the ills, all the disappointments and disequilibriums of today will end and tomorrow will bring a startling recovery of our economic position.

डा० राम मनोहर लोहिया (फर्रुखाबाद) :
सभापति महोदय, रुपये की इस घिसाई के कारण इस देश में एक बार एक प्याला चाय का 25 हजार रुपये में बिक चुका है। मुझे नहीं मालूम कि भारत में यह कब होने वाला है, लेकिन अगर यह सरकार दो साल रह गई तो मुझे अब शक नहीं लगता है कि चाय का एक साधारण प्याला जो, आज तीन आने में बिकता है वह रुपये, डेढ़ रुपये में बिक कर रहेगा, और इसी के हिसाब से और चीजें भी बिकेंगी। इस का मुख्य कारण है कि अगर युद्ध हो गया तो युद्ध का खर्चा चलाने के लिये सरकार जो नोट छापेगी और दूसरे तरीकों से जो अपना काम चलायेगी उस में दाम इस बड़े पैमाने पर जरूर बढ़ेंगे। दूसरा कारण यह भी हो सकता है कि जनता भूखों मरने से इन्कार करे, और तब सरकार को या तो अनाज में राहत देनी पड़ेगी या नौकरी का खर्च बढ़ाना पड़ेगा, साथ ही सरकार ने जो अपनी फजूलखर्ची बढ़ा रखी है वह कायम

रहेगी या बढ़ती रहेगी। इन दो कारणों में से किसी एक या दोनों का युद्ध के खर्च के कारण, अर्थात् फजूलखर्ची और जनता के भूखों मरने से इन्कार करने के कारण, जब सरकार को खर्च बढ़ाना पड़ेगा तो मैं समझता हूँ कि दाम बहुत तेजी से बढ़ेंगे। अवमूल्यन का यह जरूरी नतीजा हो कर रहेगा। इस के लिये मैं अपना समर्थन लेता हूँ खुद प्रधान मंत्री की राय से। उन से बड़ कर और कोई टीका हो नहीं सकती। अवमूल्यन के बाद से सरकार ने कई तरह के काम किये हैं। एक काम जिस का सब से ज्यादा ढिंढोरा पीटा गया वह यह कि मुख्य मंत्रियों को बुला कर के कुछ तरीके सुझाय गये कि इस तरह सरकारी खर्च घटाया जाये। सरकारी खर्च घटाने का काम भी चला। उनमें से एक काम था कि मंत्री लोग छोटी कारों में घूमें। प्रधान मंत्री जी ने इस की बड़ी बढ़िया टीका की कि क्या फर्क पड़ा। उन्होंने कहा कि जो मेरी बड़ी कार थी वह मेरे सचिव को मिल गई, और फर्क कुछ हुआ नहीं। बड़ी कसक के साथ वह बोलीं। लेकिन उन की कसक को छोड़ दें। नतीजा यह निकालना है कि इस सरकार के हाथों जो कुछ भी काम होगा वह इसी ढंग का होगा। कसक जरूर रह जायेगी। चाहे आप सचिव को लें या मंत्री को लें, फर्क कुछ नहीं पड़ेगा। बड़ी गाड़ियां चलती रहेगी। कभी मंत्री के पास और कभी सचिव के पास।

मुख्य मंत्रियों ने क्या सुझाव दिया। 3 सैंकड़े घटा दो, 5 सैंकड़े घटा दो। इस वक्त प्रदेशीय सरकारें और केन्द्रीय सरकार मिल कर करीब 60 अरब रुपये साल का खर्च करती हैं योजना के ऊपर। योजना में तो कटौती है नहीं, लेकिन अगर मान लो कि 3 सैंकड़े कटौती हो भी गई तो मुश्किल से डेढ़ या दो अरब रुपये की कटौती होगी। इस कटौती से भारत की आर्थिक अवस्था में कोई फर्क आने वाला नहीं है क्योंकि जब तक बहुत ज्यादा ढिंढोरा पीट कर, नाटक कर के, मेहनत कर के कहा करते हो कि यह कटौती करेंगे तब तक चीजों के दाम इतने बढ़ गये हों

[डा० राम मनोहर लोहिया]

कि ऐसी कटौती का कोई मतलब ही नहीं निकल पायेगा। उसके अलावा और ज्यादा खर्च दूसरी तरफ बढ़ते गए होंगे और अज हो गए होंगे। नतीजा यह होगा कि जब इस चीज का असर पड़ने लगेगा तब तक छलांग कहीं और मार कर लोग चले गए होंगे। असल में जो आर्थिक अनुशासन की बात अजकल बहुत ज्यादा हो रही है और कहा जा रहा है कि हम को आर्थिक अनुशासन सीखना चाहिये। इस के बारे में मैं यह समझता हूँ कि यह बात इस सरकार के लिये मुझे असम्भव मालूम पड़ती है, यह सरकार इस को कर नहीं सकती है। इस आर्थिक अनुशासन की बात यहाँ हम कई दिनों से सुनते आ रहे हैं। लेकिन इस लोक सभा का ध्यान किस चीज के ऊपर जा रहा है? आर्थिक अनुशासन के ऊपर ही तो जा रहा है। लेकिन आप देखें कि किस तरह चारों तरफ लूट मची रहती है, कैसे बहती गंगा में लोग अपने हाथ डाल सकते हैं और जितना लूट ले सकें, उतना लूट सकते हैं। यह स्थिति चल रही है। चारों तरफ जब ऐसी स्थिति हो तो उस स्थिति में आर्थिक अनुशासन की बात करना और कटौती की बात करना बिल्कुल बेमतलब हो जाया करता है, हवा में बहना हो जाया करता है, हवा में सोचना विचारना हो जाया करता है। इस लिए आर्थिक अनुशासन पर सोच विचार करते समय हम इस वक्त जो मामला है लोक सभा के सामने और जो बहुत ताकत के साथ आया है, उस की मुह्यता पर हम को विचार करना है, उसके अंधेरे को हम को चीरना है। यह मामला है नौकरशाह, नगर सेठ और नेता का। तीनों ने मिल कर जो एक नाटकीय उदाहरण इस लोक सभा के सामने रखा है उस को आप देखें। किस तरह से एक नगर सेठ ने लूट मचाई है। जब यहाँ अंग्रेज का राज था तब भी लूट थी। लेकिन वह राज खत्म हुआ। शायद उस का राज खत्म

होने तक यह सेठ पचास हजार रुपये की हैसियत का रहा होगा। लेकिन अब करोड़ों का हो गया है, चार पांच करोड़ का हो गया है। एक लाख से पांच करोड़ का। कितने बरसों में? मुश्किल से बीस बरसों में।

मैं जानता हूँ कि लोग कहेंगे, व्यापारी है, पैसा कमाता है, कायदे कानून से कमाता है। लेकिन मैं कोई कायदा कानून नहीं जानता हूँ कि जिस से कोई व्यापारी ईमानदारी से बीस बरस के अन्दर एक लाख से पांच करोड़ का हो सकता है। यह असम्भव बात है। एक तरफ तो यह व्यापारी जीत पाल सेठ, अमीन चंद प्यारे लाल और दूसरी तरफ नेता। नेता भी कौन? वह नेता जिस ने जब कभी हमने चाहा कि उससे भूखमरी की कोई परिभाषा लें, हरास की कोई परिभाषा लें हमेशा भाग जाया करता था। जब कभी हमने चाहा कि अन्न संकट पर या अकाल संहिता पर कोई उनसे दुनिया की बात निकालें, कभी नहीं निकालता था। आप जानते ही हैं कि कई बार असत्य वादन करके वह मंत्री भाग गया है। पकड़ाई में नहीं आया है। इसका कारण यह है कि व्यापक चीजों में झूठ बोलना अभी इस देश में बुरा नहीं माना जाता है। जब तक किसी बेईमानी के सम्बन्ध में कोई झूठ न हो तब तक लोगों को अखरता नहीं है; मुझे खुद सुब्रह्मण्यम साहब का असत्य वादन अकाल संहिता के बारे में, हरास के बारे में, भूखमरी के बारे में ज्यादा अखरा था। मैं चाहता हूँ कि मंत्री जरा सच बोला करें। जब भूखमरी होती है तो भूखमरी कहा करें, न कि स्वास्थ्य हानि से मौत। स्वास्थ्य हानि से मौत कह कर भूखमरी के मामले में वह पकड़े नहीं गए लेकिन इस बार मंत्री सुब्रह्मण्यम पकड़े गए हैं, इसमें कोई सन्देह नहीं है। कितना असत्य वादन कर दिया एक छोटे से असें में? दो दो चार चार वह झूठ बोलते चले गए, एक के बाद एक

झूठ बोलने चले गए। यह भी नहीं कि थोड़ी बहुत शर्म आती, चुपचाप बैठे सुनते रहते। दूसरे मंत्रियों का पता नहीं रहता है। सदन के नेता गायब हैं, प्रधान मंत्री गायब हैं। कई बार तो मुझको लगता है कि ये लोग एक उसी काम में लिपटे हुए हैं। सब का कुछ हिस्सा बंटा हुआ है। क्योंकि आखिरकार जब पी० ए० सी० ने साफ साफ लिख दिया कि इस मंत्री सुब्रह्मण्यम ने जो हुकम निकाला था एक लोहे फौलाद के मामले में जिसके साथ पैसा जुड़ा हुआ था उस हुकम को इन्होंने बिना किसी उचित तर्क के निकाला। जो इनके तर्क थे उनका हमको अभी तक पता नहीं है। अंधेरे में हैं। बिलकुल अंधेरे में पड़े हुए हैं। ऐसी अवस्था में प्रधान मंत्री और सदन के नेता दोनों जब चुप बैठे रहते हैं तो हमको बिलकुल शक करने का अधिकार है कि उस अंधे तर्क के साथ ये दोनों लिपटे हुए हैं। इसलिए मंत्री सुब्रह्मण्यम के साथ यह बात बिल्कुल साफ सामने आ जाती है, जैसा आज सुबह भी मैंने कहा था। या तो इनकी बड़ी जबर्दस्त लापरवाही रही है, एक अपराधी नापरवाही रही है या फिर शायद अपने और किसी बन्धु मंत्री को बचाने के लिए इन्होंने यह अपराध कर डाला है। जिस ने भी किया हो, अपराध तो अपराध है। सच्चा इसकी इनको भुगतनी चाहिये और भुगतनी पड़ेगी। उसी तरह से हो सकता है कि इसमें कुछ और मामला हो। मैं नहीं जानता हूँ कि मंत्री सुब्रह्मण्यम ने कितना बनाया है, अपने लिये बनाया है या अपने सम्बन्धियों के लिये बनाया है या अपने दल के लिए बनाया है या किस के लिए बनाया है। लेकिन उन्होंने बहुत ज्यादा बनाया है यह इतना साफ हो गया है कि...

श्री क० ना० तिवारी : फूड मिनिस्टर कल स्टेटमेंट करने वाले हैं और जब तक वह स्टेटमेंट न हो जाए तब तक इस तरह के आरोप इनको नहीं लगाने चाहियें। मैं उनको 35 वर्ष से जानता हूँ। वह मद्रास के फाइनेंस मिनिस्टर रह चुके हैं। जेल से मैं उनको

जानता हूँ। इस तरह का आरोप लगाना कि अपने लिए, अपने परिवार के लिए उन्होंने बनाया है यह गैर मुनासिब बात है।

सभापति महोदय : आपने जो प्वाइंट आफ ऑर्डर उठाया है, वह ठीक है। लेकिन इतना ज्यादा कहने की जरूरत नहीं थी कि आप उनको जानते हैं। मैं डा० साहब से अर्ज करूंगा कि यह समय नहीं है कि उन पर आरोप लगाये जायें। वह सख्ती से अपनी बात कह सकते हैं लेकिन एलीमिनेशन वह न लगायें।

डा० राम मनोहर लोहिया : आरोप नहीं लगा रहा हूँ। सही कह रहा हूँ।

सभापति महोदय : जब कुछ जो चीज है वह आपके सामने छप कर आ जाए तब आप उस पर कह सकते हैं। आरोप आप अभी नहीं लगा सकते हैं।

डा० राम मनोहर लोहिया : आरोप नहीं लगाया है। आप मेरे ज़ुलमे को देख लें। मैंने कहा है या अपने लिए या अपने दल के लिए या अपने सम्बन्धियों के लिए। इसका कारण यह है कि जो पी० ए० सी० ने कह रखा है वह बिल्कुल साफ है। उसने कहा है कि मंत्री के जो कारण हैं वे आबस्वयोर थे, अंधे थे। उनके बारे में कुछ पता नहीं है। इसके बाद क्या नतीजा निकलता है। मंत्री ही इसके अपराधी हैं। साफ मैं इस बात को कह रहा हूँ लेकिन हमारे ये लोग सुनते ही नहीं हैं।

मंत्री सुब्रह्मण्यम और उसी तरह से सेठ जीत पाल, यहीं मामला खत्म नहीं होता है। उसके साथ साथ नौकरशाह भूतर्लिंगम के भी मामले आते हैं। नौकरशाह भूतर्लिंगम को न जाने कितनी तरह से बचाने की कोशिश की गई थी। लेकिन जब मामला छिप नहीं पाया तो मुझे ऐसा लगता है कि नौकरशाह जो हिन्दुस्तान में हैं उनकी एक टुकड़ी ने बगावत कर दी है। एक अजीब बात, एक मजदोर

[डा० राम मनोहर लोहिया]

बात हुई। उनकी तरफ से जो लोक लेखा समिति के सामने बयान गया है वह बड़ा मजेदार है। वह साफ कहते हैं मंत्री के बारे में कि मंत्री ने एक मामूली सी गलती कर दी। अच्छी चीज सचिव बोलने लगे हैं। अब सचिव लोग और ज्यादा बोलेंगे। ऐसा लगता है कि दोनों भंडाफोड़ करेंगे एक दूसरे का और इससे देश को लाभ होगा। सचिव और मंत्री लोग आपस में क्या करते रहे हैं इसका पता देश को लगेगा। देश को पता चलेगा कि किस मंत्री की मदद से सचिव ने और किस सचिव की मदद से मंत्री ने कमाई की है। यह साफ बात है कि नौकरशाह, नगर सेठ और नेता जो हैं इनकी कुल तादाद इस वक्त हिन्दुस्तान में करीब साठ लाख हो गई होगी। ये साठ लाख आदमी 48 करोड़ की पीठ पर चढ़े हुए हैं और पिछले 22 साल से लूट में हाथ बटा रहे हैं। चारों तरफ लूट है, जो लेना चाहे, ले लो। अन्नपूर्ण का भंडार बढ़ नहीं रहा है, दौलत देश की बढ़ नहीं रही है। कम से कम अपनी दौलत बढ़ाते चले जाओ। यह रहा है पंचवर्षीय योजनाओं का और सरकार के सारे काम काज का हाल।

मैं समझता हूँ कि प्रशासन और शासन के संबंध में भी कुछ रिश्ता होना चाहिये और इसके बारे में भी मैं कुछ कहना चाहता हूँ। मामला बहुत बिगड़ा हुआ है। क्या है प्रशासन और क्या है शासन।

सभापति महोदय : इकोनॉमिक सिचु-
एशन पर इस वक्त बहस हो रही है। इसके बारे में आप बोलें।

डा० राम मनोहर लोहिया : यह आर्थिक स्थिति नहीं है तो क्या है। बहुत बढ़िया बात आपने की। इसके माने यह हुए कि बाकी जितने लोग बोलें हैं वे बेमतलब बोलें हैं, हवा में बोलें हैं, कोई अर्थ नहीं था उनकी बात का। मैं आर्थिक अनुशासन की बात कर रहा

हूँ। आर्थिक अनुशासन का मतलब होता है कि देश में पैसे की लूट नहीं रहनी चाहिये। और भी मैं कह दूँ। मान लो देश की पूरी आर्थिक स्थिति का विस्तार होता रहता है। उस विस्तार में अगर लूट चलाते बड़े लोग तो उस को देश सह सकता था जैसा कि समझो, पूंजीवादी देशों में, अमेरिका में अलेक्जेंडर हैमिल्टन जैसे लोगों ने लूट चलायी थी, शुरू शुरू में जब उन का देश बना था क्योंकि सारा देश बन रहा था लेकिन उस में भी मैं आप को बताऊँ हैमिल्टन खुद लूट नहीं किया करता था, वह दूसरों को लूटने का मौका दिया करता था। लेकिन इस देश में जब कि पूरी आर्थिक व्यवस्था का विकास नहीं हो रहा है, खेती कारखाना नहीं बढ़ रहा है, सारी राष्ट्रीय आमदनी टिकी हुई है या कम हों रही है, वैसी हालत में अगर अलेक्जेंडर हैमिल्टन भी बढ़कर के यहां आ जाय और बड़े लोगों को और भी लूटने का मौका दे और खुद भी लूटे तो फिर आर्थिक जीवन रह नहीं जाता, अनुशासन बिगड़ जाया करता है और उस अनुशासनहीनता की स्थिति में आप चाहे जितने आर्थिक तरीकों और उपायों की बातें कर लें कोई कारगर नहीं पाते हैं और मैं आप से आर्थिक तरीकों की बात कहूँ, असल में वह मामला कोई यहीं तक नहीं रुक जाता। आप को याद होगा, एक बार मैंने प्रश्न पूछा था कि क्या जो पुराने प्रधान मंत्री साहब थे, उन के ग्रन्थों का प्रकाशन होने वाला है, यदि हाँ, तो क्या खर्चा उस पर होगा? तब सूचना मंत्री ने उत्तर दिया था कि 60 लाख रुपये के खर्च से भूतपूर्व प्रधान मंत्री की कितनी छपने वाली है, एक उत्तर। दूसरा उत्तर दिया था कि जैसे हमेशा मामूली तौर से उत्तराधिकारी को रायलटी दी जाती है, उसी तरह से भूतपूर्व प्रधान मंत्री के उत्तराधिकारी को रायलटी दी जायगी। अब मामूली तरह से क्या मतलब होता है? या तो 10 सैकड़ा या 15 सैकड़ा या 20 सैकड़ा। मतलब 6 लाख रुपया या 9 लाख रुपया या 12 लाख

रूपया मिल जायेगा। अब यह काहे के लिए मिलेगा? भूतपूर्व प्रधान मंत्री के लिखने और बोलने का ज्यादा अंग ऐसा था जो उन्होंने ने एक लोक सेवक की हैसियत से कहा था जब कि उन्हें राज्य की तरफ से नौकरी मिलती थी। मुझे नहीं मालूम दुनिया में कहीं कोई ऐसा किस्सा कि जिसमें ऐसे लेखन और ऐसे बोलने के छपने के ऊपर उस के उत्तराधिकारी को पैसा दिया जाय। लेकिन यह लूट यहां पर बिलकुल साफ चल स्ठी है और इसके ऊपर कुछ बोलने वाला नहीं है। मैंने तो एक ऐसा उदाहरण दिया है जो बिलकुल साफ सामने है। अगर एक कोने से दूसरे कोने तक सब उदाहरण इकट्ठे किये जाय तो अफसोस के साथ कहना पड़ता है कि यह देश पिछले 20 वर्षों में एक चारागाह बन गया है, इन बड़े लोगों को चारागाह बन गया है और ऐसा चारागाह कि साड़े 48 करोड़ लोगों के लिये कहीं कोई चीज रह नहीं जाती। यही लोग अपना मुंह सब जगह मार दिया करते हैं। हो सकता है कि आप में से कोई कहे कि यह तुम क्या कह रहे हो? फिर तुम मंत्री सुब्रह्मण्यम के पीछे पड़े हो। असल में मैं इस बात को जानता हूँ महीनों मेहनत करो तो एक मंत्री कृष्णम-चारी साहब जाते हैं, महीनों मेहनत करो तो एक मंत्री कैरो साहब जाते हैं। और यह दिनों की मेहनत चल रही है, शायद महीने इस में भी लग जायेंगे। अब सब के सब ऐसे ही तो हैं, करीब करीब सब के सब ऐसे ही हैं, तो एकाध के निकाल देने से हो ही क्या जाता है? यह प्रश्न अब मुझसे उठाया जा सकता है इस लिये मैं ने इस को व्यापक संदर्भ में रखना चाहा था। यह कोई एक आदमी की बेइमानी का कोई तर्क या किस्सा नहीं है। यह सारी व्यवस्था इतनी बिगड़ गई है, लूट इतनी मच गई है कि देश के बनाने की बात सामने नहीं रह गई है। मैं समझता हूँ कि कभी कभी तो ऐसा भी है कि

शायद यह लोग इमानदारी से सोचते हों कि अगर हम अपने घर का निर्माण कर लेंगे तो किसी न किसी हद तक देश का भी निर्माण कर लेंगे। मैं समझता हूँ कि एक जो अर्थ शास्त्र हो गया है ऐडम स्मिथ उसको बड़ी खूबी से इन्होंने पढ़ा हुआ है। अपने घर का निर्माण कर लो, मकान बना लो, वीवी वच्चों के लिये कुछ छोड़ते चलो, न हो नाती पोतों के लिये कुछ बना लो

सभापति महोदय : डाक्टर साहब, कुछ पाजिटिव सुझाव दीजिये।

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, मैं बहुत सुन चुका पाजिटिव बातें। दिन रात पाजिटिव बातें। अब तो पाजिटिव बात खाली यह है कि जब तक इन लुटेरों को गद्दी से हटाया नहीं जाता तब तक देश का सुधार असंभव है . . .

सभापति महोदय : आर्डर आर्डर। देखिये लुटेरा शब्द मैं दुस्त नहीं समझता हूँ। इस को आप इस्तेमाल न कीजिये।

डा० राम मनोहर लोहिया : और इस-लिये अब जिस को आप पाजिटिव कहते हैं प्रशासन और शासन के ऊपर आप सोचें प्रशासन क्या है और शासन क्या है? शासन यानी मंत्रियों का समूह नीतियों के चलाने और निर्धारण करने के लिये है, किस दशा में देश की कौसी नीति अपनायी जाय और प्रशासन इसलिये है कि जितने भी नौकरशाह हैं या सरकारी नौकरों का समूह है वह उन नीतियों को पक्षपात के बिना, न्याय के आधार पर कार्यान्वित करे। यह दोनों का संबंध है जहां संसार में अच्छी तरह से वह चीज चलती है। मान ले मंत्री ने कोई अधिक जीवन खेती कारखाने सिंचाई की कोई नीति पास की, वह नीति फिर जाती है नौकरशाह के पास या सरकारी नौकरों

[डा० राम मनोहर लोहिया]

के पास। वह लोग बिना पक्षपात के यह देखकर के कि कैसे मामला ठीक तरह से न्यायपूर्वक चल सकता है उस को कार्यान्वित करते हैं। कार्यान्वयन प्रशासन का और नीति शासन की। लेकिन अब 20 वर्षों में यह संबन्ध बिलकुल उलट गया है या टूट गया है। असल में नौकरशाह अब कार्यान्वयन कर नहीं पाते हैं। उनको आजादी रह नहीं गई है। उस के ऊपर हुकम आता रहता है कि देखो फलां काम करो, फलां आदमी को फलां चीज दे दो, फलां आदमी को मत दो। यह काम जो नौकरशाह का है जहां वह स्वतंत्र रहना चाहिये वहां पर वह मंत्री का गुलाम बन गया है। लेकिन जहां मंत्री को स्वतंत्र रहना चाहिये जहां नौकरशाह की तयारियां से उसे रत्तीभर भी नहीं डरना चाहिये वहां वह नौकरशाह का गुलाम बन गया है। कोई नीति नहीं रह गई है। मन में आया जो नौकरशाह नीति बना देता है। उसके ऊपर वह चलते हैं। जैसे आज की अवस्था में देश में खर्च, भत्ते और सुविधाओं के ऊपर, आमदनों के ऊपर एक रोक लगानी चाहिए, सीमा बांध देनी चाहिए, ऐसी सीमा कि उस सीमा को जो लांघना है, उस को हर तरह—से देखो मेरे मुंह से भी निकलने वाला था, सजा देनी चाहिए—सजा से मुझको मतलब नहीं है, मेरा मतलब है उस की सम्पत्ति जब्त कर लेनी चाहिए। मेरा मतलब सजा से नहीं। उस से कोई नतीजा भी नहीं निकलता। यह आदी हो गये हैं। सजा भी काट लेंगे। इनको चस्का पड़ गया है उसका। अगर मकान रह गया, महल रह गया, सम्पत्ति रह गई तो उसके लिये जेल में भी रहना होगा तो दो-चार महीने रह आयेंगे।

इसलिए शासन और प्रशासन को सुधारना जरूरी हो गया है। मुझ से कई लोग पूछते हैं कि आखिर इन बीस वर्षों में क्या गड़बड़ हो

गई है? एक तरह के आदमी आपको मिलेंगे, ऐसे आदमी मिलेंगे जो कहते हैं कि यह कलेक्टर और सचिव यह तो कुछ नहीं रह गए। यह तो मंत्रियों के गुलाम रह गए। मैं समझता हूं कि यह आरोप दंडेकर साहब जैसे लोगों की तरफ से होगा और इधर दूसरी तरफ यह भी आरोप लगेगा हमारे जैसे लोगों की तरफ से कि अरे, यह मंत्री लोग तो प्रशासकों के गुलाम हो गए हैं, इन के दिमाग में कोई चीज नहीं है, जो इनके सामने कागज रख दिया जाता है उस पर दस्तखत कर देते हैं। यह कोई सोच-विचार नहीं करते। दरअसल बात कोई भी सही नहीं है। असल में समूचा गुलाम कोई किसी का नहीं। लेकिन जिस मामले में नीति निर्धारण में मंत्री को स्वतंत्र होना चाहिए, दिशा निर्धारण में, नीति तय करने में, खेती कारखाने के जो पूरे प्रसंग हैं, उनको तय करने में, जिन में मंत्री को स्वतंत्र होना चाहिए, उन में तो यह गुलाम बन गया नौकरशाही का नौकरशाह जो कहता है उस के मुताबिक चल दिया करते हैं। जिस काम में नौकरशाह स्वतंत्र रहना चाहिए, कौन किस का रिश्तेदार है, हम को मालूम नहीं, कौन किस का ठेकेदार है, हम को मालूम नहीं, कौन किस को वोट दिला सकता है, इससे हमको मतलब नहीं, हमको मतलब है न्याय से, पक्षपात विहीनता से और खेती कारखाने कोटा परमिट 'व्यापार' के संबन्ध में जो कुछ हम करेंगे वह पक्षपात-विहीन हो कर करेंगे, जब प्रशासन और शासन में यह संबन्ध कायम हो जायगा तब कहीं आप आर्थिक अवस्था सुधार सकते हैं। जब तक यह संबन्ध बिगड़ा हुआ है तब तक आर्थिक अवस्था का सुधारना बिलकुल असम्भव बात है और यह मैं जोर से कहना चाहता हूं कि अब यह संबन्ध सुधर नहीं सकता जब तक कि कोई बड़े पैमाने पर क्रांति नहीं होती।

आप देखें, उस दिन संजीव रेड्डी साहब ने—अब क्या करें, मंत्री सुब्रह्मण्यम् फंसे हैं,

पकड़े गए हैं, सोचते हैं, मैं तो कल यहाँ रह नहीं पाऊंगा, और भी देश के काम करने हैं, और लोग रहेंगे, तो वे फंसे हैं, लेकिन संजीव रेड्डी साहब कोई कम नहीं फंसे हैं। उन्होंने एक सिद्धान्त प्रतिपादित किया है। संजीव रेड्डी साहब कहते हैं, वह जो हवाई जहाज वगैरह के सिलसिले में मामला पकड़ा गया है :

"In this connection, the Enforcement Directorate is going into it about the crimes.."

हो सकता है कि शब्द ठीक तरह से उन्होंने चुने न हों लेकिन है आइम्स

"..crimes committed by them during their service with Air Indio. We shall certainly go into it."

ठीक उसी के बाद :—

"But if they had secured some appointment somewhere outside in private companies, I do not know whether the Government can do anything."

" "

अब ये दो वाक्य साथ साथ हैं। इस के क्या नतीजे निकलते हैं। नौकरशाही, सेठ और नेतागण—इन तीनों में कितने प्यार का संबंध हो गया है। अगर मान लो कभी कोई नौकरशाही पकड़ा भी जाता है, इतना नहीं कि 6 महीने, साल, दो साल, दस साल, के लिये जेल में जाय, मामूली पकड़ में आता है, जिस में जेल न हो, मुकद्दमा न हो, तो वह वहाँ की नौकरी छोड़ कर, राज्य की नौकरी से हट कर किसी व्यापारी के यहाँ, किसी सेठ के यहाँ नौकरी करता है—यह अपराध की मजा देना हुआ या अपराधी के लिये और ज्यादा मेहताना देना हुआ। आप अच्छी तरह से जानते हैं, कि आज देश में अपराध करने वालों का तबादला किया जाता है, तरक्की दी जाती है, तनख्वाहें बढ़ाई जाती हैं, जहाँ ऐसा सम्बन्ध है, वहाँ आर्थिक जीवन को सुधारना बिलकुल असम्भव हो गया है। इसलिये आप के सामने यह एक बहुत जबरदस्त चीज

आ गई है, सामना करना है, देश को कि कैसे अपने आर्थिक जीवन को सुधारने के लिये इस तिगड़े को तोड़ा जाय ?

श्री त्यागी (देहरादून) : घंटी बज गई।

डा० राम मनोहर लोहिया : घंटी तो बज ही गई है। घंटी तो तुम्हारी भी बजने वाली है, त्यागी जी महाराज, जल्दी बजेगी।

यह घंटी यहीं बजेगी, क्योंकि उधर नौकरशाही और मंत्री आपस में भिड़ रहे हैं। मैं उम्मीद करता हूँ कि सेठ लोग ज़रा अब बाहर आ कर अपना सारा काला चिट्ठा दिखायेंगे, जिस में मंत्रियों को भी सान सकें और नौकरशाह भी आ सकें। मैंने शुरू में कहा है कि एक-आध आदमी के पकड़े जाने से क्या होता है 160 लाख बड़े लोग जो साधारण जनता की पीठ के ऊपर चढ़े हुए हैं, छाती के ऊपर चढ़े हुए हैं, जो हमारी जनता को परदेशियों की तरह लूटते खसी-टते हैं इन 60 लाख आदिमियों का मामला है। एक मंत्री सुब्रह्मण्यम् हटा दिये गये, एक नौकरशाह—भूतलिंगम हटा दिये गये, एक सेठ साहब—जीतपाल हटा दिये गये, उस से क्या होगा, मेरे लिये तो ये खाली प्रतीक है।

एक बात कहना चाहूँगा, कछ बरस पहले शायद इस कांग्रेस सरकार को थोड़ी शर्म ज्यादा थी, क्योंकि तब जल्दी-जल्दी लोग हटाये जाते थे। हर साल-छः महीने में एक-आध हट जाया करता था। लेकिन अब तो लोग बुरा काम करते हैं तो भी जल्दी नहीं हटते हैं। जब चारों ओर से डण्डा पड़ता है, तब हटते हैं, लेकिन इस हटने से तभी फ़ायदा होगा जब उस के व्यापक रोग को समझा जायेगा और मैं कहना चाहता हूँ कि प्रधान मंत्री चुप रहती हैं, या गलत ढंग से बोलती हैं, इस का कारण है—इनका भी उस लूट में हाथ है। मैं मंत्री सुब्रह्मण्यम् को कुछ कहना नहीं चाहता हूँ। (व्यवधान)

[डा० राम मनोहर लोहिया]

मैंने प्रथम कहा है कि जिस तरह से 60 लाख रुपये...

Shri K. C. Sharma: He should be ashamed of himself for saying like this. What nonsense is he talking?

सभापति महोदय : आप जो तकरीर कर रहे हैं। बहुत अच्छी तरह से बोल रहे हैं, लेकिन इस तरह से आरोप लगाना दुस्त नहीं है, मेहरबानी कर के ऐसा न कीजिये।

डा० राम मनोहर लोहिया : सभापति महोदय, अच्छा जाने दीजिये।

अध्यक्ष महोदय : जब तक कोई चीज सबूत तक न पहुँच जाय, तब तक कोई चीज कहना दुस्त नहीं है, यह वाजिब नहीं है कि इस तरह से आरोप लगायें। आप अपनी तकरीर खत्म कीजिये।

डा० राम मनोहर लोहिया : मैंने आप से सबूत की बात कही है। 60 लाख रुपये के खर्च से भूतपूर्व प्रधान मंत्री—जवाहर लाल नेहरू—की किताबें यह सरकार छापने वाली है। सूचना मंत्री ने यहां इस सदन में कहा है कि उनकी उत्तराधिकारिणी वर्तमान प्रधान मंत्री को जो हमेशा के हिसाब से रायल्टी मिलती है, यानी 6 लाख या 9 लाख या 12 लाख रुपये मिलने वाले हैं। मैंने यह भी बताया है कि संसार में कोई देश ऐसा नहीं है जहां पर किसी आदमी को राज्य के सेवक होने के नाते, प्रधान मंत्री अथवा राष्ट्रपति होने के नाते, जो लेख या भाषण दिये गये हैं, उनके छपाने पर उसके उत्तराधिकारी को पैसा मिले। अब यह लूट नहीं तो क्या है? चारों तरफ, ऊपर से नीचे तक लूट मची हुई है और मैं यह तर्क दे रहा हूँ।

Shri K. C. Sharma: What law permits him to do so?

डा० राम मनोहर लोहिया : अरे छोड़िये शिबलरी को, शर्मा जी...

जब यह सारा मामला यहां पर चला, मैं आपसे पूछना चाहता हूँ, कई दिनों से यह मामला यहां पर चल रहा है और सदन के कानून के मुताबिक, जिसको लोग बोला करते हैं—संसदीय पद्धति का आधारभूत सिद्धांत, उस के मुताबिक प्रधान मन्त्री और सदन के नेता चुप बैठ रहेंगे? इसके कुछ नतीजे निकाले जायेंगे, क्योंकि वे चुप बैठ हुए हैं, क्यों नहीं बोलते हैं। इससे साफ़ मतलब निकलता है कि ऊपर से नीचे तक इस देश को ये बड़े लोग लूट रहे हैं, और इनका बन्द करना जरूरी है।

श्रीमती सावित्री निगम (बांदा) : सभापति महोदय, देश एक बड़े आर्थिक संकट से, बड़ गम्भीर आर्थिक संकट से गुजर रहा है। देश पर तीन हमले हुए, दो विदेशी दुश्मनों के और तीसरा बड़ा जबरदस्त सूखा (ड्राउट) का। श्रीमन्, इस में कोई सन्देह नहीं है कि हमें देश को इस महान संकट को दूर करने के लिये बड़ी कोशिशें करनी पड़ी हैं और बड़ा परिश्रम करना पड़ेगा। किन्तु श्रीमन्, आज आवश्यकता इस बात की है कि हम सब अपने दलगत स्वार्थों को भूल कर कन्ध से कन्धा लड़ाकर इस प्रकार का प्रयास करें कि देश के आर्थिक स्थिति के जहाज को मजबूती के साथ किनारे पर लगा दें और इस आर्थिक संकट से देश को निकाल ले जायें। किन्तु मुझे दुख के साथ कहना पड़ता है कि आज भी विरोधी दल के लोग इस दयनीय स्थिति से पूरा लाभ उठाने के लिये बराबर लगे हुए हैं और निजी स्वार्थों के कारण व उन आर्थिक कठिनाइयों को दूर करने के बजाय, आपस में मिल कर इन आर्थिक संकटों को दूर करने के लिये अच्छे सुझाव देने के बजाय, वे लोग कांग्रेस की जड़ उखाड़ने की कोशिश में इस प्रकार के गैरजिम्मेदाराना बयान देते हैं, जैसे कि अभी आपने सुने हैं।

श्रीमन्, यदि उन्हें देश और देशवासियों से ज़रा भी प्रेम है तो उन्हें अपनी नीति बदलनी होगी और उन्हें दलगत स्वार्थों से ऊपर उठकर

इस देश को एक्सप्लायेट करने के बजाय सारी स्थिति का इस प्रकार से अवलोकन करना पड़ेगा, जिससे वे कंस्ट्रक्टिव सजेशन दे सकें और देश के लिये अपना योगदान दे सकें। श्रीमन्, इस प्रकार की गैरजिम्मेदाराना आलोचना का नतीजा यह होता है कि जो दो एक बातें वे अच्छी भी कहते हैं, वह गाली देने और कोसने में खो जाती है। मैं बड़ी विनम्रतापूर्वक कहना चाहती हूँ कि आज जब आवश्यकता प्रोडक्शन को बढ़ाने, एक्सपोर्ट को बढ़ाने, फारेन एक्सचेंज पूल को बढ़ाने की है, तब हमारे विरोधी दल के लोग क्या नारा लगाये हुए हैं—स्ट्राइक करो, काम बन्द करो, घरे डालो और बन्द का नारा लगाये हुए हैं। ऐसा नारा केवल देशद्रोही ही लगा सकते हैं और जो लोग आज इस नारे को लगाते हैं, उनको कभी भी इस देश की जनता माफ़ नहीं कर सकती जो पंचमार्गी बन कर देशद्रोही का पार्ट अदा कर रहे हैं, वे उन विदेशी ताकतों के हाथ में कठपुतली बन कर खेल रहे हैं, जिनकी हमारे देश पर हमेशा बुरी निगाह लगी हुई है। इसलिये मैं विरोधी दल के भाइयों से यह अपील करना चाहती हूँ कि वे कांग्रेस से भले ही विरोध रखते हों, लेकिन इस देश की 50 करोड़ जनता के हित को सामने रख कर उन्हें अपनी इस नीति को बदलना चाहिये।

श्रीमन्, आज ऐसा प्रतीत होता है कि जिस प्रकार की तोड़ फोड़ की कार्यवाहियाँ, जिस प्रकार के बन्द के नारों में हमारे विरोधी भाई लगे हुए हैं, उस ने उनकी बुद्धि को, उनकी आत्मा को भी बन्द कर दिया है। इस लिये आज उनकी कान्वास भी भर चुकी है। वह यह भूल गये हैं कि वह भी जिम्मेदार हैं इस देश की करोड़ों जनता के हित के लिये और उनका भी कोई फर्ज है। आलोचना भी जरूरी है और वही व्यक्ति एक योग्य आलोचक और ईमानदार आलोचक बन सकता है जो अपने हृदय में एक जज का सा इन्साफ़, एक मां का ममत्व और एक गुरु की सहानुभूति रखे। आपने क्या श्री लोहिया के बयान में ऐसी कोई झलक पाई,

सिवाये दलगत स्वार्थ के? एक शब्द भी उन के मुँह से ऐसा नहीं निकला जिस से आप को या इस सदन को यह विश्वास होता कि उन को इस देश की जनता से कोई प्रेम है। मैं बड़ी विनम्रतापूर्वक एक बात कहना चाहती हूँ कि चूँकि मैं एक कठोर सत्य सामने रखने वाली हूँ इसलिये मैं चाहती हूँ कि मुझे कोई गलत न समझे। मेरे हृदय में वित्त मंत्री के लिये बड़ा सम्मान है। यह मत समझिये कि श्री शचीन्द्र चौधरी के लिये मेरे अन्दर कोई साफ्ट कार्नर है या उन के लिये मेरे हृदय में सहानुभूति है। लेकिन मैं इस देश के वित्त मंत्री के लिये, जिन के हाथों में इस देश की आर्थिक स्थिति की बागडोर है, रात दिन यही कामना करती हूँ कि उन के हाथों में नई शक्ति आये और वे इस देश की नैया को पार लगायें। किन्तु मैं विनम्रतापूर्वक कहना चाहती हूँ कि चाहे हम वित्त मंत्री और प्रधान मंत्री दोनों के ही बयानों को पूरी तरह से मान लें कि उन्होंने बिना किसी दबाव में पड़े हुए रुपये का अवमूल्यन किया, फिर भी मैं कहना चाहूँगी कि अवमूल्यन का ऐसा कदम था जिसने हमें बहुत ह्यूमिलिएट किया। संसार के बाजार में हमारे रुपये की कद्र गिर गई। संसार के बाजार में हमारे देश के प्रति बड़ा विश्वास था, सम्मान था, और वह इस कार्य से घटा है। मैं कहना चाहती हूँ कि हमारे वित्त मंत्रालय ने कोई कंसिस्टेंसी नहीं दिखलाई। कहां तो श्री टी० टी० कृष्णमाचारी ने कहा था कि मेरी लाश पर रुपये को डिबैल्यूट किया जायेगा, और उस के बाद भी पिछले सत्र में वित्त मंत्री ने कहा था कंटेगारिकली कि रुपये का अवमूल्यन नहीं होगा। लेकिन रुपये का अवमूल्यन हुआ। खैर, मैं मान लेती हूँ कि एक जरूरी दुखदाई आपरेशन समझ कर उन को रुपये का अवमूल्यन करना पड़ा और यह बड़ा दुःखदायी आपरेशन था, लेकिन आप ही बतलाइये कि सिवा वित्त मंत्री के इस आपरेशन को बिगाड़ने के लिये कौन जिम्मेदार है। अफसोस है कि वित्त मंत्री दस समय यहां पर नहीं हैं, लेकिन

[श्रीमती सावित्री निगम]

मैं उनसे पूछना चाहती हूँ कि आखिर उन को तो मालूम था कि वह रुपये का भ्रवमूल्यन करने जा रहे हैं। उन्होंने इस के लिए क्या तैयारी की थी। उन्होंने इतना बड़ा कदम उठाने के लिए क्यों यह नहीं सोचा कि वह कोई ऐसी तैयारी पहले से कर लें जिस में कम से कम हमारा एक्सपोर्ट और तमाम कारोबार इतने दिनों तक न बन्द रहे। आप को सुन कर दुःख और ताज्जुब होगा कि 56 दिनों तक सब जगह सारा कारोबार बन्द रहा। सब जगह स्टैंड स्टिल हो गया। मैं आप से बतलाना चाहती हूँ कि एस० टी० सी० एम० टी० सी० और फारेन एक्सचेन्ज डिपार्टमेंट के इतने दिनों तक बन्द रहने के कारण लोगों के दिल में, भारतीयों के दिल में और उन विदेशी व्यापारियों के दिल में जिन से भारतीय व्यापारी विदेशी व्यापार करते हैं, एक अविश्वास की गहरी खाई बन गई।

आप डिफेंस रेमिटेन्स स्कीम को ले लीजिये। डिफेंस रेमिटेन्स स्कीम उस के चार या पांच महीने पहले चलाई गई थी। मैं जानती हूँ कि वित्त मंत्री को ज़रूर पता रहा होगा कि रुपये का भ्रवमूल्यन होने वाला है। डिफेंस रेमिटेन्स स्कीम के द्वारा कुछ करोड़ रुपये ज़रूर हिन्दुस्तान को मिल गये, लेकिन उस के द्वारा कितना बड़ा अविश्वास पैदा हो गया है, कितना बड़ा धक्का लोगों की श्रद्धा एवं विश्वास को लगा है। विदेशी भारतीयों ने जिनमें गरीब भी हैं अपने जीवन भर की कमाई डिफेंस रेमिटेन्स स्कीम में हिन्दुस्तान को भेज दी वह हिन्दुस्तानी भाई जो हमारे राजदूत की तरह विदेशों में रह कर काम करते हैं। उन में से कुछ से मिलने का मौका मुझे मिला। मैं बतला नहीं सकती कि वह कितने बुरे तरीके से सरकार की कटु आलोचना कर रहे थे कि उन को बड़ा धोखा हुआ।

उन्होंने जो सर्टिफिकेट्स खरीद लिए थे उन की कीमत एक दम से गिर गई। चार दिन पहले रुपये का भ्रवमूल्यन हो जाने से उन्हें एक दम से धक्का लगा। भ्रवमूल्यन के बाद उन के सर्टिफिकेट बिकने बन्द हो गये। अगर चार दिन बाद वह उन को बचते तो एक डालर के लिए उन को सात या साढ़े सात रुपये मिलते लेकिन चूँकि उन्होंने चार दिन पहले बेच दिये इसलिये उन को एक डालर के लिए चार या साढ़े चार रुपये मिले।

इसी प्रकार मैं बतलाना चाहती हूँ कि मुझ से अपने देश के एक ट्रेड कमिश्नर ने कहा कि जो कुछ भी किया गया वह दुःखद चीज है। लेकिन इस से भी दुखदायी चीज यह है कि बड़े भट्टे ढंग से इस को किया गया। कोई प्रीपरेशन नहीं की गई। इसलिये सब व्यापार बन्द रहा और काफी नुकसान हुआ। मैंने उन का मुँह बन्द करने के लिए कहा कि इतने बड़े किसी भी काम में कुछ देर तो लगती है। उन्होंने हम से पूछा कि जो प्रति दिन दो या तीन करोड़ रुपये का एक्सपोर्ट का लास हो रहा है उस को सरकार कहां से पूरा करेगी। मेरे पास इस का कोई उत्तर नहीं था, और मैं इसका उत्तर वित्त मंत्री जी से मांगना चाहती हूँ। वह बतलायें कि जो पचास दिनों तक एक्सपोर्ट अनिश्च में जो नुकसान हुआ है उस को वह कैसे पूरा करने वाले हैं। मैं इन चीजों का कंटेगारिकल जवाब चाहती हूँ।

मैं जानना चाहती हूँ कि जिस समय उन्होंने भ्रवमूल्यन करने का निश्चय किया था उस वक्त उन्होंने कोई प्लानिंग की या नहीं? अगर उनकी प्लानिंग थी तो उन्होंने क्या सोचा था कि कितने प्रतिशत भ्रवमूल्यन के द्वारा फूड प्रोडक्शन बढ़ेगा, कितने प्रतिशत इंडस्ट्रियल प्रोडक्शन बढ़ेगा

और कितने प्रतिशत अतिरिक्त स्टील प्रोडक्शन बढ़गा। इसके अलावा मैं जानना चाहती हूँ कि कितने प्रतिशत अतिरिक्त विदेशी मुद्रा हमारे कोष में आयेगी। चौथी बात मैं यह जानना चाहती हूँ कि उन्होंने जो बार बार कहा कि हमारे विदेशी व्यापार में होने वाले तस्कर व्यापार को धक्का लगेगा, तो पिछले तीन महीनों में कितने प्रतिशत तस्कर व्यापार को उन्होंने कम किया। विदेशी मुद्रा कोष को बढ़ाने का क्या टारगेट था और कहां तक उस टारगेट की पूर्ति हुई। मैं इन तमाम बातों का फटेगारिकल जवाब चाहती हूँ।

श्री अशोक मेहता ने अवमूल्यन के बचाव में बड़ी जोरदार तकरीर की। मैं सुनती रही। मैं सोचती थी कि जहां उनका कंफेशन था कि नेशनल इनकम गिर गई, इंडस्ट्रियल प्रोडक्शन घट गया, स्टैंडर्ड्स आफ लिविंग घट गया, वहां यह भी वह बतलायें कि क्या बढ़ गया। अन्त में उन्होंने कह दिया कि हिन्दुस्तान की आवादी बढ़ गई। उन्होंने यह भी कहा कि आर्थिक स्थिति में द्रुत गति नहीं आई। पिछले कई वर्षों में वह बराबर योजना कमिशन के एक बड़े इम्पार्टेंट सदस्य रहें, अब योजना मंत्री हैं। मैं पूछना चाहता हूँ कि आखिर उन्होंने इतने दिनों तक क्या किया। जब इस स्थिति को हम पटुंच गये हैं तब किसी तरफ से हमें कोई आशा की किरण नहीं दिखलाई पड़ती। नेशनल इनकम घटा, प्रोडक्शन घटी। उस के बाद जो सब से बड़ी कमी उनकी स्पाच में हम को मिला वह यह कि उन्होंने फूड प्रोडक्शन के बारे कुछ नहीं कहा।

इस के बाद आप पुन्नर मंत्रिमंडल आफ एकाननी की बात लीजिये पुन्नर मंत्रिमंडल आफ एकाननी के लिये कौन जिम्मेदार है। मैं अपोजीशन में नहीं हूँ, मेरे अन्दर कांग्रेस के प्रति निष्ठा और

विश्वास है। लेकिन मैं यह बातें देश के हित में सामने रख कर पूछना चाहती हूँ। मैं जाना चाहती हूँ कि उन्होंने जो सिफारिशों की हैं उन सिफारिशों को कौन इम्प्लमेंट करेगा। आखिर वही तो इम्प्लमेंट करेंगे। अगर वह अब तक उन को इम्प्लमेंट नहीं कर पाये तो आगे के लिये उन्होंने क्या होचा है पुन्नर मंत्रिमंडल आफ एकाननी के लिये।

उन्होंने जिस को अनप्रोडक्टिव एक्स्पेंडिचर कहा है उस को कंट्रोल करने के लिये अच्छा होता कि वह खुद बतलाते कि यह एक, दो, तीन, चार या पांच स्टेप्स हैं जिन से वह उस को कंट्रोल करना चाहते हैं।

इन सब बातों के द्वारा, मैं आप से कहना चाहती हूँ कि, हालत बिगड़ रही है। अगर देश की स्थिति नहीं सुधरी तो उत्पादन बराबर घटता जायेगा। मैं आज इस सदन के द्वारा वित्त मंत्री से पूछना चाहती हूँ कि अगर विदेशी मुद्रा कोष में भी कमी आ गई है तो इस सब के लिये कौन जिम्मेदार होगा और किस का दोष होगा वह होगा केवल वित्त मंत्री भहोदय का। कच्चे माल की कीमतें बराबर बढ़ रही हैं। लेड, पीतल और जिक इन सब चीजों का अभाव हो रहा है और दाम भी बराबर बढ़ रहे हैं। ब्लैक मनी काफ़ी सर्कुलेशन में है। जब तक उस ब्लैक मनी को निकालने के लिये नई स्कीम नहीं निकाली जायेगी तब तक प्राइसेज किसी भी तरह कम नहीं की जा सकतीं। एक पागल हाथी को मारने के लिये हमारे भाई एक फिलट की पिचकारी ले कर धूम रहे हैं। उन्होंने क्या तरीक़ों निकाली कि एक सुपर मार्केट खोल जाये। 50 करोड़ जनता के लिये दस, बीस या पचास अग्रवा सौ, दो सौ सुपर मार्केट्स खोल कर क्या आप प्राइसेज कम कर सकते हैं इन बच्चों के से खिलवाड़ की बातों से काम चलने वाला नहीं है। पचास करोड़ जनता को मुनाफ़ाखोर गिद्धों से बचाने के लिये आप को कुछ कांफ़्रीट स्टेप लेने पड़ेंगे। और जो ब्लैक मनी इतनी बड़ी तादाद में सर्कुलेशन में है उस को आप

[श्रीमती सावित्री निगम]

उसको आप किसी तरह निकालिये। तब आप किसी तरह से प्राइसेज को कम कर पायेंगे। लेकिन सारी मुश्किल इस बात की है कि हमारे वित्त मंत्री समझते हैं कि यह भी एक सुपर ह्यूमन हैं। कानूनों की नजीरें निकाल दो और वाहवाही हो गई, सफलता का मुकुट चढ़ गया। और रुपये के अम्बार लग गये। वैसे वह यहां भी सफल होंगे पर मैं वित्त मंत्री महोदय से बड़ी विनम्रता पूर्वक प्रार्थना करना चाहती हूँ कि यदि वे चाहते हैं कि वह कुछ सुधार लायें तो उन्हें कुछ ड्रास्टिक स्टेप लेने चाहियें। उन्हें यह चाहिये कि वह उन लोगों से जो कि प्रेरणा के स्रोत हैं, अर्थात् इस देश की पचास करोड़ जनता, उन से अपना सम्पर्क बनायें, उनका दुःखदर्द सुनें। अगर उन को उतना टाइम नहीं है तो जनता के और उन के बीच में जो हम संसद सदस्य हैं जो एक ब्रिज की तरह हैं, उनसे मिलें और उनके विचारों को सुनें। लेकिन मुसीबत तो इस बात की है कि वह जो हमारे देश के एक्सपोर्ट हैं वह अपने में इतने होशियार हैं कि वह सोचते हैं ही नहीं कि हमें जनता की मुसीबत देखने या उन लोगों की जो कि देश का प्रोडक्शन बढ़ा रहे हैं, उसकी परेशानी दूर कर रहे हैं, उन की बातों को सुनकर उन पर कोई कदम उठाने की आवश्यकता है और इसीलिए श्रीमन्, यह तमाम आर्थिक कुरीतियां जो हम अपने चारों तरफ देखते हैं बढ़ती ही जा रही हैं श्रीमन्, मैं चाहती हूँ कि यह अपने अभिमान और धमंड को वित्त मंत्री महोदय को जो कि उन्हें अपने बहुत बड़े एकोनामिस्ट होने का है, एक कोने में तहाकर रख देना चाहिए क्योंकि उन को मालूम होना चाहिए कि इस देश की जो प्रजातंत्र की परम्परा है यह इतनी गहराई में घसी हुई है हमारे एक एक अणु में कि वहां व्यक्ति इस देश का नेता, इस देश का मार्गदर्शक बन सकता है जिसमें विनम्रता हो, जिसमें हर एक व्यक्ति से प्रेम हो और हर एक व्यक्ति की बात सुन कर उस

के बाद कोई नया कदम उठाने की शक्ति हो। आप ने देखा, शास्त्री जी में क्या विशेषता थी जो प्रधान मंत्री बने? उन के अन्दरज विनम्रता थी, ह्यूमिलिटी थी। उनका प्रेम था इस देश की जनता से। और जब तक कोई भी व्यक्ति यह क्वालिटीज नहीं रखेगा, तब तक कभी भी इस देश का नेतृत्व उस के हाथ में रहने वाला नहीं है और न वह हमारे देश का कोई कल्याण कर सकता है।

श्रीमन्, मैं आप से यह बतलाना चाहती थी कि एक्सपोर्ट बढ़ाने का एक ही उपाय है कि सस्ता रा मॅटीरिअल उद्योगों को उपलब्ध कराया जाय और बढ़ती हुई कीमतों को रोकने के लिए दो हजार तीन हजार करोड़ रुपया जो ब्लैक मनी की तरह सर्कुलेशन में है, तुरन्त उस को निकाला जाय। होम कन्जम्प्शन को रोकने के लिए जबर्दस्त स्टेप उठाने की आवश्यकता है। जब तक होमकन्जम्प्शन का बाजार इतना गरम रहेगा तब तक हमारे जो प्रोड्यूसर हैं उन को विदेशों में सामान भेजने का कोई उत्साह नहीं बढ़ सकता क्योंकि वर्ल्ड प्राइसेज आज भी हमारी जो होम कन्जम्प्शन की प्राइसेज हैं उनसे नीची हैं। नतीजा यह होता है कि हर व्यापारी को यह लालच होती है कि घर में ही क्यों न बेचे? दूसरे देशों में क्यों बेचे? और जो 20 परसेंट सव्दिश उन को मिलती है वह बहुत ही कम है। और देशों में क्या यह होता है? विदेशों की तरह जितने लग्जरी गुड्स हैं, उन को हेविली टैक्स कर के, उन पर ऐडिशनल ड्यूटी लगाकर और उससे वह सव्दिश दे कर जो वर्ल्ड प्राइस है। जब तक उसके रेट बार आप अपनी एक्सपोर्ट प्राइस को नहीं लायेंगे, तब तक हमारे देश का एक्सपोर्ट नहीं बढ़ सकता और जब तक देश की एक्सपोर्ट अनिग नहीं बढ़ेगी तब तक हमारे यहां की आर्थिक दशा यही रहेगी।

श्रीमन्, इन कर्जों के चमत्कार के बारे में मैं और कहना चाहती हूँ। हमारे देश के

कर्णधार जो हैं वह इन कर्जों के चमत्कार में इतने तल्लीन रहते हैं कि वह नहीं जानते कि इन कर्जों के पीछे अनेक प्रकार के प्रभाव हैं और वर्ल्ड इनडेब्टेडनेस इतनी बढ़ती जा रही है कि उसका कोई ठिकाना नहीं धीरे धीरे हम लोग अपने को दूसरों के पोलिटिकल इनफ्लुएंस में भी डुबाते जा रहे हैं। इसलिए मैं कहना चाहूंगी और एक मैं सुझाव देना चाहूंगी कि हम लोग उन देशों से जिन की मित्रता पर हम गर्व करते हैं, यदि वह हमारे सच्चे मित्र हैं तो हमें तुरंत उनसे अपील करनी चाहिए कि कम से कम दस वर्ष के लिए सब कर्जों को मोरेटोरियम दे दें और कोई सूद न लें।

फूड प्रोडक्शन के बारे में मैं एक बात और कह दूँ। आप यह देखिए कि हमारे यहां 6 परसेंट की शार्टेज है फूड की। लेकिन मैंने एक प्रश्न किया था इसी सदन में कि चूहों और चिड़ियों से कितने प्रतिशत अनाज देश में बरबाद होता है, तो खाद्य मंत्री महोदय ने बताया था कि करीब 14 परसेंट। मैं निवेदन करना चाहती हूँ कि जिस तरह से और डेवलपिंग कन्ट्रीज ने चूहों, चिड़ियों और बन्दरों के खिलाफ आन्दोलन किया और अपने अन्न की बरबादी को रोका उसी तरह का कुछ न कुछ उपाय हमारे खाद्य मंत्रालय को शीघ्र अपनाना चाहिए। तभी अन्न की कमी दूर हो सकेगी।

श्रीमन्, मैं एक बात और कहकर समाप्त करती हूँ कि अवमूल्यन तो हमारे वित्त मंत्री महोदय ने किया। लेकिन मैं उन से यह चाहती हूँ कि वह यह कह कि अब दौबारा अवमूल्यन न होगा क्योंकि अर्जेन्टाइना और ब्राजील की मिसाल हमारे सामने है। इसी वर्ल्ड बैंक ने और वर्ल्ड मोनेटरी फंड ने तरह तरह के जाल रचकर और तरह तरह के प्रभाव डालकर ब्राजील और अर्जेन्टाइना को उन का जो ऋजीरोज और पियासो हैं उसको वन टू एट डालर जो था, वह आज हो गया वन टू 1550, तक करने के लिए मजबूर किया गया। नौ दस बार सन् 52 से लेकर 58 तक अपने ऋजीरोज

और पेसोस का अवमूल्यन ब्राजील और अर्जेन्टाइना को करना पड़ा। तो मैं उन से यह आश्वासन चाहती हूँ कि अब वह हमें आश्वासन दें कि अब चाहे कुछ भी हो, हम लोग इस प्रकार से रुपये का अवमूल्यन नहीं करेंगे।

लास्ट बात यह कहना चाहती हूँ कि जिक कापर और सिलवर इन चीजों की जो शार्टेज है उस के लिए श्रीमन्, बहुत हद तक वित्त मंत्रालय जिम्मेदार है। उस का कारण यह है कि जो मेटल कारपोरेशन था डेढ़ दो साल पहले उससे झगड़ा शुरु हुआ। 20 हजार टन से लेकर 80 हजार टन तक मेटल कारपोरेशन जिक पंदा करता था। लेकिन उसको नेशनलाइज कर दिया गया है। उस के लिए जो एक्ट लाया गया वह हाई कोर्ट ने नल ऐंड वायड कर दिया है। डेढ़ साल से झगड़ा चल रहा है। जिसका प्रोडक्शन बिल्कुल बन्द हो गया है। इसलिए मैं कहती हूँ कि उसके लिए भी जो धर्मवीर जी ने फारमूला बताया था क्योंकि आप सुप्रीम कोर्ट से भी हारने वाले हैं जिस तरह कि हाई कोर्ट में हारे हैं, इसलिए जिक के प्रोडक्शन को बढ़ाने के लिए आप कोई न कोई साल्यूशन निकालिए। जब तक रा मैटिरियल नहीं अवैलेबिल होगा तब तक हमारी तमाम इंडस्ट्रीज बन्द होती जायंगी, देश का प्रोडक्शन घटेगा और एक्सपोट घटेगा।

Shri K. C. Sharma: Mr. Chairman, Sir, I begin with a feeling of pain and sorrow. I am here ever since 1946. I have seen young men working day and night. I have seen that during the days of transfer of population young sub-inspectors, head constables and constables have faced bullets. I still see young men going from village to village, from field to field, working along with the B.D.O. I have seen District Magistrates wading through knee-deep water and going to the villages. Still to say that

[Shri K. C. Sharma]

the whole of the administration is rotten, who'e of the administration is corrupt, I beg to submit, is not fair. Only a corrupt soul sees corruption everywhere.

I beg to say with all the force at my command that Indian judges have integrity, intelligence and impartiality second to no other judiciary in the world. They are among the best cadre of judges in the world. Look at their judgments. Look at their intelligence and their scholarship. I can say this in respect of almost every District Magistrate and with safe conscience, that none of them is corrupt.

Where is the corruption? Do you think that you can judge the present-day administration with the 2000 BC standard! Modern age is modern age. Every young man wants some comfort, some pleasure, some security for his children and his family. If the present structure of society is lacking what is called the rational structure, somebody is likely to go wrong. But taking the picture as a whole, I beg to submit, the Indian Administration....

Dr. M. S. Aney: Ideal.

Shri K. C. Sharma: I beg to submit, the Indian Administration has done its best. The proof lies in this fact, that though 50 countries have become independent, India is the only country which has maintained continuity, which has maintained its administrative set-up, which has maintained a democratic set-up. Others have failed. Do you think you alone, your ministers alone, or we alone have been able to keep up this democracy going? The administration has its own share. They have done well and they deserve a word of praise. I do not say that there are no black-sheep. I do not say that people are

not failing. But they are failing only to the extent to which others are failing. All over the world a new change is coming. Democracy itself is a new institution. It is quite new, so far as India is concerned. Therefore, there would be failings here and there; we have to meet them and correct them. But painting everything black is neither a good strategy, nor a good policy, nor good conscience. Let us give the devil its due. (*Interruption*). The hon. Lady Member understands nothing, knows nothing and cannot know these difficult problems.

Mr. Chairman: The Hon. Member may resume his seat. He may continue his speech tomorrow. We will now take up the half-an-hour discussion.

17 hrs.

*COCHIN SHIPYARD

Shri A. K. Gopalan (Kasergod): Mr. Chairman, I am glad that Shri Sanjiva Reddy is here and I hope he would give a true and correct picture of the position. The question of the construction of the shipyard at Cochin is the biggest scandal. From 20.5.57 to 10.5.66, thirty questions were asked in this House about the construction of the second shipyard, besides an adjournment motion on 15th March, 1960. The answers given from time to time—I have got some of them with me here—contradict each other. Similarly, one promise after another was given and nothing has been done to carry out those